Minutes of the Meeting No. 11/16 scheduled on 18.11.2015 (actually held on 08.12.2015) under the Chairmanship of Shri Ajay Kumar Srivastava, Jt. DGFT

The following Members of the Committee were present in the meeting:-

Shri Nand Lal, Consultant, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi

Sheri A.K. Aggarwal, Addl.Industrial Adviser, Deptt. Of C&PC (Chem Div), Shastri Bhavan, New Delhi

The Committee first considered minutes of the NC Meeting No.10/16 for confirmation and confirmed and adopted the same without any change.

Case No M- 175 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. Croda India Pvt. Ltd., Mumbai F.No.01/83/50/149/AM15/DES-IV RLA F.No.03/94/40/1061/AM14 Lic. No.0310771920 dated 25.02.2014

The Committee considered the case as per agenda for rectification in the description of export items & import item. Based on approval of Deptt. of C&PC (Chem.Div) during the meeting on 08.12.2015, the Committee decided to rectify the export and import item approved in the meeting No.10/83 dated 17.09.2014 without any other change in the decision taken by NC in its Meeting No. 10/83 dated 17.09.2014, as under:-

Export item as per AA	**Export Item as per NC/TA**	**Export item required**
1.Synperonic A7-LQ-(TH)	1. Suneronic A7-LQ-(TH) Fatty Alcohol Ethoxylate 7 moles	1. Synperonic A7-LQ-(TH)
2. Synperonic 13/6.5-LQ-(TH)	1. Synperonic 13/6.5-LQ-(TH) Fatty Alcohol Ethoxylate 6.5 moles	2. Synperonic 13/6.5-LQ-(TH)
3. Synperonic OP-10-LQ-(TH)	3. Synperonic OP-10-LQ-(TH)-LQ- (TH) Fstty Alcohol Ethoxylate 10 moles	3. Synperonic OP-10-LQ-(TH)
4. Synperonic A11-LQ-(TH)	4. Synperonic All-LQ-(TH) Fatty Alcohol Ethoxylate 11 moles	4. Synperonic OP-10-LQ-(TH)
5. Synperonic 13/10-LQ-(TH)	5. Synperonic A13/10-LQ-(TH) Fatty Alcohol Ethoxylate 10 moles	5. Synperonic 13/40-LQ-(TH)
6. Atplus 245-LQ-(TH)	6. Atplus 245-LQ-(TH) Alkoxylated Alcohol 8 mole EO and 2 mole P.O.	6. Atplus 245-LQ-(TH)

Import item as per AA	**Import Item as per NC/TA**	**Import item required**
4. Neodol 25	4. Nedol 25	4. Neodol 25

Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem.Div) and approved the case for the purpose of EODC / Regularization purposes against the above advance authorization.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No M- 176 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. Girdhars International Pvt. Ltd., New Delhi F.No.01/83/50/762/AM15/DES-IV RLA F.No.05/23/40/302/AM15 Lic. No.0510391559 dated 13.10.2014

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of IPP to examine the case. U.O issued on 18.12.2015. The case is re-listed for 06.01.2016.

Case No M- 177 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. Girdhars International Pvt. Ltd., New Delhi F.No.01/83/50/742/AM15/DES-IV RLA F.No.05/23/40/356/AM14 Lic. No.0510372218 dated 28.11.2013

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of IPP to examine the case. U.O issued on 18.12.2015. The case is re-listed for 06.01.2016.

Case No M- 178 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. Alagar Resins Pvt. Ltd., TN F.No.01/83/50/627/AM16/DES-IV RLA F.No.35/21/40/56/AM16 Lic. No.3510044575 dated 11.11.2014

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of IPP to examine the case. U.O issued on 18.12.2015. The case is re-listed for 06.01.2016.

Case No M- 179 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/ s ADI Fine Chem Ltd, Ahmedabad F.No.01/82/50/146/AM09/DES-IV RLA F.No. 08/24/040/149/AM08/ Lic.No.0810067303 dated 21.09.2007

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. U.O. issued on 18.12.2015. The case is re-listed for 06.01.2016.

Case No M- 180 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. Ajanta Offset & Packagings Ltd., New Delhi F.No.01/83/171/50/AM16/DES-IV

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The Committee considered the case as per agenda for review of ALC decision against 50 Advance Authorizations wherein printing paper is allowed as per SION 1569 and 1579 that is 50-150 gsm instead of 70-170 gsm applied for. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/229/2015-TSW dated 04.11.2015, stated that SIONs were fixed a long back and generally at that time paper in the range of 50-150 GSM was used in the manufacturing of Books/Exercised books but at later stage lower and higher GSM of papers are also used in manufacturing Books/Exercised books. Under the circumstances, we may have no objection for amendment of GSM in imported paper (50-150 GSM to 70-170 GSM) as under in all the adhoc Advance Authorization wherein norms were fixed by Norms Committee.

Relevant GSM of Printing Paper (Coated/ Uncoated) 70 to 170 GSM.

All other conditions of SION A-1569 and SION A-1579 will remain the same.

Norms Committee has accepted the recommendation of Deptt. of IPP and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 181 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. Bhavin Industries, Mumbai F.No.01/83/50/145/AM15/DES-IV RLA F.No.03/94/40/1041/AM14 Lic. No.0310773136 dated 05.03.2014

The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC (PC Div) vide their O.M. No. 46011/11/2011-PC-II dated 04.11.2015, the Committee decided to approve the case as under:-

Name of Export Items (s)	Qty in Kg.	Name of import Item (s)	Quantity
Super White Master Batch (Containing 20 +/- 1% LLDPE and 80 +/- 1% Calcium Carbonate)	One Kg	LLDPE Granules	0.20291
		Calcium Carbonate	0.82400
		Titanium Dioxide	0.00103
		PE Wax	0.00206

Norms Committee has accepted the recommendation of Deptt. of C&PC (PC Div) and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 182 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. Nasirpur Chemicals Pvt. Ltd., Mumbai F.No.01/83/50/826/AM15/DES-IV RLA F.No.03/95/40/608/AM13 Lic. No.0310717485 dated 18.12.2013

The Committee considered the case as per agenda for amendment in the description of export items. Based on approval of Deptt. of C&PC (Chem.Div) during the meeting on 08.12.2015, the Committee decided to amend the export item approved in the meeting No.52 dated 27.03.2013 without any other change in the decision taken by NC in its Meeting No. 52 dated 27.03.2013, as under:-

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Description of export item as per AA	Description of export item as per NC	Description of export item required/shipping bill
Aquasurf-I 200 (Iodophor Concentrate 20%) containing Iodine & nonyl phenol Ethoxylate Surfactant)	Aquasurf-I 200 (Iodophor Concentrate 20%) containing Iodine & nonyl phenol **9.5** Mole Ethoxylate)	Aquasurf-I 200 (Iodophor Concentrate 20%) containing Iodine & nonyl phenol Ethoxylate Surfactant)

Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem.Div) and approved the case for the purpose of EODC / Regularization purposes against the above advance authorization.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 183 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. Makwell Plastisizers Pvt. Ltd., Mumbai F.No.01/83/50/51/AM13/DES-IV RLA F.No.03/95/40/1095/AM12 Lic. No.0310690440 dated 12.04.2012

The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC (Chem Div) vide their O.M. No. 14010/47/2012-CH-II dated 03.12.2015, the Committee decided to approve the case as under:-

Chlorinated Paraffin 40% -45% (Chlorine Content 40% to 45%)	1 kg	1. Paraffin (C10-C20)	0.595 Kg,
		2. Chlorine	0.800 Kg
		3. Tin Stabilizer	0.010 Kg

Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem Div) and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 184 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. Makwell Plastisizers Pvt. Ltd., Mumbai F.No.01/83/50/50/AM13/DES-IV RLA F.No.03/95/40/937/AM12 RLA F.No.03/95/40/890/AM11 Lic. No.0310627591 dated 12.04.2011 Lic. No.0310626803 dated 15.04.2011

The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC (Chem Div) vide their O.M. No. 14010/47/2012-CH-II dated 03.12.2015, the Committee decided to approve the case as under:-

1. Item of Export	Qty.	Item of Import	Qty.
Chlorinated Paraffin 40% -45% (Chlorine Content 40% to 45%)	1 kg	1. Paraffin (C10-C20)	0.595 Kg
		2. Chlorine	0.800 Kg
		3. Tin Stabilizer	0.010 Kg

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Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem Div) and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 185 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. Madras Fluorine Pvt. Ltd., Chennai F.No.01/83/50/612/AM13/DES-IV RLA F.No.04/24/40/118/AM13 Lic. No.0410139941 dated 25.09.2012

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 06.01.2016.

Case No M- 186 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. Ceradecor India Ltd., New Delhi F.No.01/83/50/731/AM09/DES-IV RLA F.No.05/24/40/307/AM09 Lic. No.0510226444 dated 28.08.2008

The Committee considered the case as per agenda for correction of name of import item. Based on approval of Deptt. of C&PC (Chem. Div) during the meeting on 08.12.2015, the Committee decided to correct the name of import item approved in the meeting No.28/83 dated 08.10.2008 without any other change in the decision taken by NC in its Meeting No. 28/83 dated 08.10.2008, as under:-

Import item sr. No.4 as per AA	Import Item sr. No.4 as per NC	Import Item sr. No.4 required
Sodium Sulphite	Selenium Sulphite	Sodium Sulphite

Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem Div) and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 187 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. Ceradecor India Ltd., New Delhi F.No.01/83/50/414/AM07/DES-IV RLA F.No.05/24/40/196/AM07 Lic. No.0510184640 dated 15.06.2006

The Committee considered the case as per agenda for correction of name of import item. Based on approval of Deptt. of C&PC (Chem. Div) during the meeting on 08.12.2015, the Committee decided to correct the name of import item approved in the meeting No.28/83 dated 08.10.2008 without any other change in the decision taken by NC in its Meeting No. 28/83 dated 08.10.2008, as under:-

Import item sr. No.4 as per AA	Import Item sr. No.4 as per NC	Import Item sr. No.4 required
Sodium Sulphite	Selenium Sulphite	Sodium Sulphite

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Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem Div) and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 188 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. Greenply Industries Ltd., New Delhi F.No.01/83/50/527/AM15/DES-IV RLA F.No.05/24/40/201/AM15 Lic. No.0510390622 dated 21.08.2014

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (PC Div) to examine the case. The case is re-listed for 06.01.2016.

Case No M- 189 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. Greenply Industries Ltd., New Delhi F.No.01/83/50/53/AM16/DES-IV RLA F.No.05/23/40/431/AM15 Lic. No.0510392502 dated 19.12.2014

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (PC Div) to examine the case. The case is re-listed for 06.01.2016.

Case No M- 190 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. Bhalla Chemical Works Pvt. Ltd., Gurgaon F.No.01/82/50/309/AM07/DES-IV/Pt. RLA F.No.50/24/40/147/AM07 Lic. No.0510183194 dated 23.05.2006

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 06.01.2016.

Case No M- 191 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. SMI Coated Products Pvt. Ltd., Mumbai F.No.01/83/50/575/AM10/DES-IV RLA No.03/95/40/456/AM10 Lic. No.0310541666 dated 23.10.2009

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to TA, Deptt. of IPP to examine the case. The case is re-listed for 06.01.2016.

Case No M- 192 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. SMI Coated Products Pvt. Ltd., Mumbai F.No.01/83/50/499/AM10/DES-IV RLA No.03/95/40/395/AM13 Lic. No.0310706516 dated 28.08.2012

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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to TA, Deptt. of IPP to examine the case. The case is re-listed for 06.01.2016.

Case No M- 193 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. Sunshield Chemicals Ltd., Mumbai F.No.01/83/50/597/AM16/DES-IV RLA F.No.03/95/40/245/AM16 Lic. No.0310797055 dated 03.07.2015

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 06.01.2016.

Case No M- 194 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. Asha Penn Color Pvt. Ltd., Mumbai F.No.01/83/50/154/AM16/DES-IV RLA F.No.03/95/40/989/AM16 Lic. No.0310793232 dated 23.01.2015

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (PC Div) to examine the case. The case is re-listed for 06.01.2016.

Case No M- 195 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. Clariant Chemicals (India) Ltd., Mumbai F.No.01/83/50/551/AM15/DES-IV RLA F.No.03/95/40/96/AM15 Lic. No.0310781181 dated 09.05.2014

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (PC Div) to examine the case. The case is re-listed for 06.01.2016.

Case No M- 196 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. Sunshield Chemicals Ltd., Mumbai F.No.01/83/50/838/AM15/DES-IV RLA F.No.03/95/40/637/AM15 Lic. No.0310790820 dated 07.11.2014

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 06.01.2016.

Case No M- 197 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. Sunshield Chemicals Ltd., Mumbai F.No.01/83/50/276/AM15/DES-IV RLA F.No.03/95/40/22/AM15 Lic. No.0310778776 dated 21.04.2014

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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 06.01.2016.

Case No M- 198 NC No.11/16 Dated 18.11.2015 (held on 08.12.2015)	M/s. Navin Fluorine International Ltd., Mumbai F.No.01/83/50/938/AM04/DES-IV RLA F.No.03/24/41/104/AM04 Lic. No.0310232305 dated 21.10.2003

The Committee considered the case as per agenda. Based on earlier decision of Norms Committee) during the meeting on 16.11.2005, the Committee decided to approve the case on the repeat basis, as under:-

Item of Export	Qty.	Item of Import	Qty
Para Fluoro Phenol (4 Fluoro Phenol)	1 Kg	1. Fluoro Benzene	1.390 Kg
		2. Bromine	2.435 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Para 4.7 Decision (DRAFT)

MEETING NUMBER : 11/83-ALC1/2015 MEETING DATE : 18.11.2015

1	Case No.:53/47/83-ALC1/2011	Party Name:GUJARAT NRE COKE LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00842/AM12/	RLA File :02/24/040/00175/AM12/	Lic.No/Date:0210172551 17.01.2012	Defer Date:06.01.2016
	Decision: The case defer for four weeks. Reminder to M/o Coal (Shri D.N. Prasad, Jt. Secretary) issued on 11.3.2014. DO reminder to Jt.Secretary (M/o Coal) issued on 18.6.2014. The case is re-listed for 06.01.2016.			

2	Case No.:15/1/83-ALC1/2012	Party Name:INDIAN TECHNOMAC CO.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00973/AM12/	RLA File :05/23/040/00459/AM12/	Lic.No/Date:0510318043 16.02.2012	Defer Date:06.01.2016
	Decision: The Comments considered the case as per agenda and observed that technical Comments were called for from M/o Mines but the same have not been received so far. DO letter dated 03.06.2014 from JDG to Jt. Secretary, M/O Mines to expedite the comments. The case is re-listed for 06.01.2016.			

3	Case No.:3/10/83-ALC1/2014	Party Name:MERINO PANEL PRODUCTS LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00233/AM15/	RLA File :02/21/040/00012/AM13/	Lic.No/Date:0210176701 19.04.2012	Defer Date:06.01.2016
	Decision: D/L dated 03.06.2015 issued by Deptt. of C&PC(PC Div)(OPS) . Re-listed for 06.01.2016.			

4	Case No.:1/13/83-ALC1/2013	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00163/AM14/	RLA File :03/95/040/00054/AM13/	Lic.No/Date:0310694693 15.05.2012	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para-4.7.4 of HBP(2009-14). Reminders were issued to RA, Mumbai on 17.4.2014 and 14.7.2014. The case is re-listed for 06.01.2016.			

5	Case No.:8/9/83-ALC1/2015	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00542/AM16/	RLA File :05/23/040/00033/AM13/	Lic.No/Date:0510325623 23.05.2012	Defer Date:06.01.2016

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	Decision: The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para-4.7.4 of HBP(2009-14). Reminders were issued to RA, Mumbai on 17.4.2014 and 14.7.2014. The case is re-listed for 06.01.2016.

6	Case No.:40/47/83-ALC1/2012	Party Name:HYDERABAD CHEMICALS LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00874/AM13/	RLA File :09/24/040/00387/AM13/	Lic.No/Date:0910054301 09.11.2012	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 06.01.2016.			

7	Case No.:47/52/83-ALC1/2012	Party Name:INDO COLCHEM LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00966/AM13/	RLA File :08/24/040/00379/AM13/	Lic.No/Date:0810118389 14.02.2013	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 06.01.2016			

8	Case No.:33/5/83-ALC1/2013	Party Name:PANAMA PETROCHEM LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00041/AM14/	RLA File :03/95/040/00901/AM13/	Lic.No/Date:0310727299 07.03.2013	Defer Date:06.01.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 06.01.2016			

9	Case No.:3/5/83-ALC1/2013	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00011/AM14/	RLA File :17/24/040/00008/AM14/	Lic.No/Date:1710005297 22.04.2013	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para-4.7.4 of HBP(2009-14). E-mail to RA, Goa issued on 28.10.2014. The case is re-listed for 06.01.2016.			

10	Case No.:17/17/83-ALC1/2013	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00190/AM14/	RLA File :08/24/040/00015/AM14/	Lic.No/Date:0810120489 25.04.2013	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. The Committee noted that Superintendent of Central Excise, Ahmedabad vide letter dated 22.7.2014 has written to the firm that their office does not have any such details available with them, hence it is not possible to issued Central Excise Certificate. The case is re-listed for 06.01.2016.			

11	Case No.:53/17/83-ALC1/2013	Party Name:PROEC ENERGY LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0510352597	Defer

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विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
नई दिल्ली / New Delhi

	:01/83/050/00226/AM14/	:05/24/040/00016/AM14/	29.04.2013	Date:06.01.2016
	Decision: The Committee considered the case as per agenda. The Deptt. of C&PC (PC Div) (OPS) has requested to forward a copy of application to them for further examination of the case. The case is re-listed for 06.01.2016.			

12	Case No.:1/9/83-ALC1/2013	Party Name:JK MASTER BATCH PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00157/AM14/	RLA File :05/23/040/00030/AM14/	Lic.No/Date:0510353100 03.05.2013	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Letter was issued for hard copy on 17.4.2014 and 11.7.2014. Reminder to RA issued by E-mail issued on 28.10.2014. The case is re-listed for 06.01.2016.			

13	Case No.:28/17/83-ALC1/2013	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00201/AM14/	RLA File :34/24/040/00012/AM14/	Lic.No/Date:3410036839 10.05.2013	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/32/2013-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-			

Item of Export	Qty.	Item of Import	Qty
CALCIUM BROMIDE SOLUTION (52% W/W MINIMUM)	1 kg.	1. HYDRO BROMIC ACID (PURITY 48+-1%)	0.937 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

14	Case No.:92/17/83-ALC1/2013	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00265/AM14/	RLA File :03/94/040/00097/AM14/	Lic.No/Date:0310734662 16.05.2013	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 06.01.2015.			

15	Case No.:23/17/83-ALC1/2013	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00196/AM14/	RLA File :08/24/040/00065/AM14/	Lic.No/Date:0810121258 20.05.2013	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued to firm for furnishing the Central Excise Data on 11.7.2014. The Committee noted that Superintendent of Central Excise, Ahmedabad vide letter dated 22.7.2014 has written to the firm that their office does not have any such details available with them, hence it is not possible to issued Central Excise Certificate. The case is re-listed for 06.01.2016.			

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16	Case No.:27/17/83-ALC1/2013	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00200/AM14/	RLA File :08/24/040/00074/AM14/	Lic.No/Date:0810121378 24.05.2013	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 06.01.2016.			

17	Case No.:24/26/83-ALC1/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00347/AM14/	RLA File :03/94/040/00167/AM14/	Lic.No/Date:0310736146 30.05.2013	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (IPM) (ASTROMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTROMUSK CONTENT 62.5% MIN.)	1 kg	1. ISOAMYLENE	0.3011 Kg.
		2. PROPYLENE OXIDE	0.1824 Kg.
		3. ALPHA METHYL STYRENE	0.4626 Kg.
		4. PARAFORMALDEHYDE	0.088 Kg.
		5. ISOPROPYL MYRISTATE	0.350 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

18	Case No.:25/26/83-ALC1/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00348/AM14/	RLA File :03/94/040/00169/AM14/	Lic.No/Date:0310736144 30.05.2013	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (IPM) (ASTROMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTROMUSK CONTENT 62.5% MIN.)	1 kg	1. ISOAMYLENE	0.3011 Kg.
		2. PROPYLENE OXIDE	0.1824 Kg.
		3. ALPHA METHYL STYRENE	0.4626 Kg.
		4. PARAFORMALDEHYDE	0.088 Kg.
		5. ISOPROPYL MYRISTATE	0.350 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

19	Case No.:20/26/83-ALC1/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00343/AM14/	RLA File :03/94/040/00170/AM14/	Lic.No/Date:0310736370 03.06.2013	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA. The			

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	case is re-listed for 06.01.2016.

20	Case No.:13/21/83-ALC1/2013	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00299/AM14/	RLA File :10/24/040/00021/AM14/	Lic.No/Date:1010053953 02.07.2013	Defer Date:06.01.2016
	Decision: DL dated 17.10.2013 issued by DBT. The case is re-listed for 06.01.2016.			

21	Case No.:71/26/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00394/AM14/	RLA File :08/24/040/00098/AM14/	Lic.No/Date:0810122586 05.07.2013	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 22.1.2014. Reminders were issued on 17.4.2014 and 11.7.2014. The case is re-listed for 06.01.2016.			

22	Case No.:37/4/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00196/AM16/	RLA File :17/24/040/00048/AM14/	Lic.No/Date:1710005442 11.07.2013	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

23	Case No.:14/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00253/AM16/	RLA File :17/24/040/00051/AM14/	Lic.No/Date:1710005443 11.07.2013	Defer Date:06.01.2016
	Decision: DL dated 04.08.2015 issued by Deptt. of C&PC(PC Div). The case is re-listed for 06.01.2016.			

24	Case No.:98/26/83-ALC1/2013	Party Name:PROEC ENERGY LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00421/AM14/	RLA File :05/24/040/00169/AM14/	Lic.No/Date:0510362195 07.08.2013	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda. The Deptt. of C&PC (PC Div) (OPS) has requested to forward a copy of application to them for further examination of the case. Copy of application has been forwarded to Deptt. of C&PC (PC Div) for furnish their comments. The case is re-listed for 06.01.2016.			

25	Case No.:46/26/83-ALC1/2013	Party Name:LONA INDUSTRIES LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00369/AM14/	RLA File :03/95/040/00286/AM14/	Lic.No/Date:0310744875 12.08.2013	Defer Date:06.01.2016

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	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 06.01.2016.

26	Case No.:99/26/83-ALC1/2013	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00422/AM14/	RLA File :08/24/040/00218/AM14/	Lic.No/Date:0810123892 16.08.2013	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. Letter was issued to firm for furnishing the Central Excise Data on 11.7.2014. The Committee noted that Superintendent of Central Excise, Ahmedabad vide letter dated 22.7.2014 has written to the firm that their office does not have any such details available with them, hence it is not possible to issued Central Excise Certificate. The case is re-listed for 06.01.2016.			

27	Case No.:43/30/83-ALC1/2013	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00505/AM14/	RLA File :30/24/040/00023/AM14/	Lic.No/Date:3010096547 03.09.2013	Defer Date:06.01.2016
	Decision: D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 06.-01.2016.			

28	Case No.:7/30/83-ALC1/2013	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00469/AM14/	RLA File :08/24/040/00247/AM14/	Lic.No/Date:0810124522 05.09.2013	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 06.01.2016.			

29	Case No.:60/34/83-ALC1/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00595/AM14/	RLA File :03/94/040/00484/AM14/	Lic.No/Date:0310748782 06.09.2013	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (DEP) ASTROMUSK (ASTROMUSK IN DIETHYL PHTHALATE TOTAL ASTROMUSK CONTENT 62.5%)	1 kg.	1. ISOAMYLENE	0.2900 Kg.
		2. PROPYLENE OXIDE	0.1758 Kg.
		3. ALPHA METHYL STYRENE	0.4457 Kg.
		4. PARAFORMALDEHYDE	0.088 Kg.
		5. DI ETHYL PHTHALATE	0.3800 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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30	Case No.:4/30/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00466/AM14/	RLA File :08/24/040/00243/AM14/	Lic.No/Date:0810124575 10.09.2013	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/64/2013-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
INDOFIX YELLOW MERL (INDOFIX YELLOW 3RX /INDOFIX YELLOW WHR)	1 kg.	1. ANILINE	0.170 kg
		2. METH PHENYLENE DIAMINE	0.133 kg
		3. K. ACID	0.392 kg
		4. CYANURIC CHLORIDE	0.190 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

31	Case No.:46/30/83-ALC1/2013	Party Name:EMAMI BIOTECH LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00508/AM14/	RLA File :02/24/040/00080/AM14/	Lic.No/Date:0210194063 10.09.2013	Defer Date:06.01.2016

Decision: DL issued by DC(MSME). Reminder to be issued. The Committee decided to defer consideration of the case for four weeks. The case re-listed for 06.01.2016.

32	Case No.:63/34/83-ALC1/2013	Party Name:CHEMINOVA INDIA LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00598/AM14/	RLA File :03/94/040/00513/AM14/	Lic.No/Date:0310749470 13.09.2013	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/9/2015-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
BEFLUBUTAMID TECHNICAL	1 kg	1. FHBTF-2-FLUORO-5 HYDROXY BENZO TRIFLUROATE	0.6205 kg.
		2. BBM-Methyl 2-BROMOBUTYRATE	0.6669 kg.
		3. BENZYL AMINE	0.6377 kg
		4. POTASSIUM CARBONATE	0.6132 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

33	Case No.:52/30/83-ALC1/2013	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred

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	HQ File :01/83/050/00514/AM14/	RLA File :33/24/040/00008/AM14/	Lic.No/Date:3310027661 20.09.2013	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 06.01.2016.			

34	Case No.:72/7/83-ALC1/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00486/AM16/	RLA File :03/95/040/00502/AM14/	Lic.No/Date:0310750537 20.09.2013	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/95/2011-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Yapox RA 103- (Benzenamine, 4-(1-methyl-1-phenylethyl) –N- Phenyl	1 kg	1. Diphenylamine	0.464 Kg.
		2. Activated Clay	0.200 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

35	Case No.:13/34/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00548/AM14/	RLA File :08/24/040/00223/AM14/	Lic.No/Date:0810125172 27.09.2013	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/61/2014-CH-II dated 06.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
INDOFIX YELLOW ME4GL (INDOFIX YELLOW 4GL/INDOFIX YELLOW 4GX)	1 kg	1.CYANURIC CHLORIDE	0.286 kg
		2. META PEHNYLENE DIAMINE 4 SULHONIC ACID	0.286 kg
		3. ACETANILIDE BASED VINYL SULPHONE ESTER	0.421 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

36	Case No.:2/34/83-ALC1/2013	Party Name:ANKIT INDUSTRIES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00537/AM14/	RLA File :08/24/040/00287/AM14/	Lic.No/Date:0810125252 30.09.2013	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 06.01.2016.			

37	Case No.:7/28/83-ALC1/2013	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:3010097273	Defer

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	:01/83/050/00459/AM14/	:30/24/040/00033/AM14/	03.10.2013	Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 06.01.2016.			

38	Case No.:6/34/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00541/AM14/	RLA File :08/24/040/00274/AM14/	Lic.No/Date:0810125294 03.10.2013	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/61/2014-CH-II dated 06.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
INDOFIX RED ME4BL (INDOFIX RED WHR /INDOFIX RED 3BX)	1 kg	1. CYANURIC CHLORIDE	0.143 kg
		2. H. ACID	0.241 kg
		3. SULPHO TOBIAS ACID	0.230 kg
		4. ANILINE OIL	0.128 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

39	Case No.:65/34/83-ALC1/2013	Party Name:R. K. INDUSTRIES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00600/AM14/	RLA File :34/24/040/00161/AM14/	Lic.No/Date:3410038103 03.10.2013	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 06.01.2016.			

40	Case No.:16/18/83-ALC1/2014	Party Name:NEELIKON FOOD DYES & CHEMICALS LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00705/AM15/	RLA File :03/95/040/00508/AM14/	Lic.No/Date:0310752324 04.10.2013	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/1/2014-CH-II dated 19.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Neeliglow Solvent Yellow 172	1 kg	Demap Aldehyde [4-(N,N-Diethylamino Salicyladehyde]	0.5497 kg
		2. Amino Phenol -4- Sulfonamide	0.5355 kg
		Cyano Acetamide	0.2400 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

41	Case No.:1/34/83-ALC1/2013	Party Name:ARUNAYA ORGANICS PVT. LTD.	Meet No/Date:11/83-ALC1/2015	Status:Case Deferred

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			18.11.2015	
	HQ File :01/83/050/00536/AM14/	RLA File :08/24/040/00299/AM14/	Lic.No/Date:0810125589 11.10.2013	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 06.01.2016.			

42	Case No.:1/30/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00463/AM14/	RLA File :08/24/040/00277/AM14/	Lic.No/Date:0810125597 14.10.2013	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/11/2014-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Acid Black 234 (Acid Black NBH) (Dye content 80%)	1 kg	1. H. Acid	0.298 kg
		2. Acetanilide	0.270 kg
		3. Meta Phenylene Diamine (MPD)	0.102 kg
		4. Sodium Nitrite	0.204 kg
		5. Para Nitro Aniline	0.187 kg
		6. Soda ash	0.401 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

43	Case No.:9/34/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00544/AM14/	RLA File :08/24/040/00298/AM14/	Lic.No/Date:0810125615 14.10.2013	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/61/2014-CH-II dated 06.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
INDOFIX S BLACK R (INDOFIX BLACK CDWR /INDOFIX ULTRA BLACK CDWR)	1 kg	1. ACETANILIDE BASED VINYL SULPHONE ESTER	0.464 kg
		2. H.ACID	0.198 kg
		3. ORTHANILIC ACID	0.025 kg
		4. 3,5-DIAMINO NENZIOIC ACID	0.021 kg
		5. J.ACID	0.018 kg
		6. PARA CRESIDINE	0.017 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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44	Case No.:10/34/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00545/AM14/	RLA File :08/24/040/00297/AM14/	Lic.No/Date:0810125614 14.10.2013	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/61/2014-CH-II dated 06.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
INDOFIX RED BS (INDOFIX DEEP RED SB/INDOFIX RED S2B)	1 kg	1. ACETANILIDE BASED VINYL SULPHONE ESTER	0.368 kg
		2. H. ACID	0.418 kg
		3. CYANURIC CHLORIDE	0.124 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

45	Case No.:11/34/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00546/AM14/	RLA File :08/24/040/00241/AM14/	Lic.No/Date:0810125596 14.10.2013	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/11/2014-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Reactive Black XRN (Reactive Black Super SN) (Reactive Black ANN) (Dye content 65%)	1 kg	1. H. Acid	0.148 kg
		2. Meta Phenylene Diamine-4 Sulphonic Nitrite	0.030 kg
		3. Sodium Nitrite	0.097 kg
		4. Sodium Bi Carbonate	0.225 kg
		5. J. Acid	0.020 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

46	Case No.:14/34/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00549/AM14/	RLA File :08/24/040/00311/AM14/	Lic.No/Date:0810125594 14.10.2013	Defer Date:

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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/24/2010-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Reactive Black GRD (Dye content 80%)	1 kg.	1. H. Acid	0.176 Kg.
		2. Acetanilide	0.342 Kg.
		3. Meta Phenylenediamine 4 Sulfonic Acid	0.044 Kg.
		4. Sodium Nitrite	0.118 Kg.
		5. Caustic Soda	1.380 Kg.
		6. Soda Ash	0.014 Kg.
		7. Sodium Bicarbonate	0.357 Kg.
		8. Sodium Naphthionate	0.091 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:12/34/83-ALC1/2013	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
HQ File :01/83/050/00547/AM14/	RLA File :08/24/040/00322/AM14/	Lic.No/Date:0810125648 15.10.2013	Defer Date:06.01.2016

Decision: The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail/Letter was sent/issued on 11.7.2014. The Committee noted that Superintendent of Central Excise, Ahmedabad vide letter dated 22.7.2014 has written to the firm that their office does not have any such details available with them, hence it is not possible to issued Central Excise Certificate. The case is re-listed for 06.01.2016.

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Case No.:33/41/83-ALC1/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
HQ File :01/83/050/00675/AM14/	RLA File :03/94/040/00648/AM14/	Lic.No/Date:0310755086 23.10.2013	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (IPM) (ASTROMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTROMUSK CONTENT 62.5% MIN.)	1 kg	1. ISOAMYLENE	0.3011 Kg.
		2. PROPYLENE OXIDE	0.1824 Kg.
		3. ALPHA METHYL STYRENE	0.4626 Kg.
		4. PARAFORMALDEHYDE	0.088 Kg.
		5. ISOPROPYL MYRISTATE	0.350 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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49	Case No.:5/36/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00620/AM14/	RLA File :08/24/040/00333/AM14/	Lic.No/Date:0810126196 31.10.2013	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/24/2010-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Reactive Black GRD (Dye content 80%)	1 kg.	1. H. Acid	0.176 Kg.
		2. Acetanilide	0.342 Kg.
		3. Meta Phenylenediamine 4 Sulfonic Acid	0.044 Kg.
		4. Sodium Nitrite	0.118 Kg.
		5. Caustic Soda	1.380 Kg.
		6. Soda Ash	0.014 Kg.
		7. Sodium Bicarbonate	0.357 Kg.
		8. Sodium Naphthionate	0.091 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

50	Case No.:34/41/83-ALC1/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00676/AM14/	RLA File :03/94/040/00690/AM14/	Lic.No/Date:0310756682 01.11.2013	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (BB) (ASTROMUSK IN BENZYL BENZOATE TOTAL ASTOMUSK CONTENT 62.5% MIN.)	1 kg.	1. ISOAMYLENE	0.3011 Kg.
		2. PROPYLENE OXIDE	0.1824 Kg.
		3. ALPHA METHYL STYRENE	0.4626 Kg.
		4. PARAFORMALDEHYDE	0.088 Kg.
		5. BENZYL BENZOATE	0.3485 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

51	Case No.:4/47/83-ALC1/2013	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310757206	Defer

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	:01/83/050/00820/AM14/	:03/94/040/00671/AM14/	07.11.2013	Date:06.01.2016
	Decision: The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. Letter issued for CE Data on 17.4.2014. Reminder issued on 11.7.2014. The case is re-listed for 06.01.2016.			

52	Case No.:1/36/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00616/AM14/	RLA File :08/24/040/00361/AM14/	Lic.No/Date:0810126609 22.11.2013	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise and Hard copy of application form RA. E-mail sent to RA for Hard copy of application and to firm for CED on 16.9.2014. The case is re-listed for 06.01.2016.			

53	Case No.:39/42/83-ALC1/2013	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00734/AM14/	RLA File :31/83/040/00089/AM14/	Lic.No/Date:3110061139 22.11.2013	Defer Date:06.01.2016
	Decision: D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 06.01.2016.			

54	Case No.:118/42/83-ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00813/AM14/	RLA File :34/24/040/00209/AM14/	Lic.No/Date:3410038533 25.11.2013	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem. Div) (AKA). The case is re-listed for 06.01.2016.			

55	Case No.:6/47/83-ALC1/2013	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00822/AM14/	RLA File :03/94/040/00672/AM14/	Lic.No/Date:0310760754 05.12.2013	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

56	Case No.:28/47/83-ALC1/2013	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00844/AM14/	RLA File :05/23/040/00388/AM14/	Lic.No/Date:0510373934 18.12.2013	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 06.01.2016.			

57	Case No.:5/12/83-ALC1/2014	Party Name:BASE METAL CHEMICALS	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred

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	HQ File :01/83/050/00404/AM15/	RLA File :34/21/040/00291/AM14/	Lic.No/Date:3410038795 23.12.2013	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

58	Case No.:43/47/83-ALC1/2013	Party Name:ACPL EXPORTS PVT.LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00859/AM14/	RLA File :05/23/040/00350/AM14/	Lic.No/Date:0510374406 24.12.2013	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

59	Case No.:5/48/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00874/AM14/	RLA File :08/24/040/00399/AM14/	Lic.No/Date:0810127478 27.12.2013	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/11/2014-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Acid Black 234 (Acid Black NBH) (Dye content 80%)	1 kg.	1. H. Acid	0.298 kg
		2. Aniline oil	0.204 kg
		3. Meta Phenylene Diamine (MPD)	0.102 kg
		4. Sodium Nitrite	0.204 kg
		5. Para Nitro Aniline	0.187 kg
		6. Soda ash	0.401 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

60	Case No.:85/5/83-ALC1/2015	Party Name:SERVO PLASTICS PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00324/AM16/	RLA File :02/24/040/00172/AM14/	Lic.No/Date:0210198710 10.01.2014	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

61	Case No.:4/4/83-ALC1/2014	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File	RLA File	Lic.No/Date:0210198964	Defer Date:

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:01/83/050/00109/AM15/	:02/24/040/00166/AM14/	17.01.2014	

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/55/2010-CH-II dated 21.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Perkadox IPP-RAV 27 Dilsopropyl peroxydicarbonate 27% solution in diethylene glycol bis (allyl carbonate), grade RAV7-AT	1 kg.	1. Isopropyl cholorofornate (IPVF)	0.368 kg
		2. RAV7-AT (Diethylene glycol bis(Allyl Carbonate)	0.730 kg
		3. Antifoaming agent (Dequest)	0.005 kg
		4. Magnesium sulphate	0.0061 kg
		5. HDPE Containers	As per packing policy
		6. Srewcap K60 with pregasket	As per packing policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

62	Case No.:59/2/83-ALC1/2014	Party Name:R. K. INDUSTRIES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00984/AM14/	RLA File :34/24/040/00253/AM14/	Lic.No/Date:3410039049 20.01.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 06.01.2016.			

63	Case No.:6/2/83-ALC1/2014	Party Name:LAMTUF PLASTICS LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00006/AM15/	RLA File :09/24/040/00493/AM14/	Lic.No/Date:0910059006 22.01.2014	Defer Date:06.01.2016
	Decision: D/L dated 12.12.2014 issued by Deptt. of C&PC(PC Div). Reminder to be issued. Re-listed for 06.01.2016.			

64	Case No.:56/2/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00981/AM14/	RLA File :33/24/040/00015/AM14/	Lic.No/Date:3310028959 11.02.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 06.01.2016.			

65	Case No.:36/2/83-ALC1/2014	Party Name:LA-DE MURE	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00961/AM14/	RLA File :05/23/040/00469/AM14/	Lic.No/Date:0510379099 12.02.2014	Defer Date:06.01.2016
	Decision: Comments awaited from DC(MSME). Re-listed for 06.01.2016.			

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66	Case No.:47/8/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00183/AM15/	RLA File :03/94/040/01031/AM14/	Lic.No/Date:0310770394 14.02.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (IPM) (ASTROMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTROMUSK CONTENT 62.5% MIN.)	1 kg	1. ISOAMYLENE	0.3011 Kg.
		2. PROPYLENE OXIDE	0.1824 Kg.
		3. ALPHA METHYL STYRENE	0.4626 Kg.
		4. PARAFORMALDEHYDE	0.088 Kg.
		5. ISOPROPYL MYRISTATE	0.350 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

67	Case No.:69/8/83-ALC1/2014	Party Name:BANKIM PLAST PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00205/AM15/	RLA File :03/94/040/01029/AM14/	Lic.No/Date:0310770353 14.02.2014	Defer Date:06.01.2016

Decision: D/L dated 18.05.2015 issued by Deptt. of C&PC(PC Div)(OPS). Re-listed for 06.01.2016.

68	Case No.:31/2/83-ALC1/2014	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00956/AM14/	RLA File :10/24/040/00080/AM14/	Lic.No/Date:1010056981 18.02.2014	Defer Date:06.01.2016

Decision: D/L dated 18.05.2015 issued by Deptt. of C&PC(PC Div)(OPS). Re-listed for 06.01.2016.

69	Case No.:30/2/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00955/AM14/	RLA File :08/24/040/00525/AM14/	Lic.No/Date:0810129078 21.02.2014	Defer Date:06.01.2016

Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 06.01.2016.

70	Case No.:42/8/83-ALC1/2014	Party Name:VIBFAST PIGMENTS PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00178/AM15/	RLA File :08/24/040/00543/AM14/	Lic.No/Date:0810129434 06.03.2014	Defer Date:06.01.2016

Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 06.01.2016.

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71	Case No.:21/8/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00157/AM15/	RLA File :08/24/040/00549/AM14/	Lic.No/Date:0810129473 10.03.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 06.01.2016.			

72	Case No.:85/8/83-ALC1/2014	Party Name:A.G.MULTIPACK,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00221/AM15/	RLA File :56/24/040/00045/AM14/	Lic.No/Date:5610003816 10.03.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(PC Div). The case re-listed for 06.01.2016.			

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	Case No.:15/8/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00151/AM15/	RLA File :03/94/040/01106/AM14/	Lic.No/Date:0310774648 14.03.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (IPM) (ASTROMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTROMUSK CONTENT 62.5% MIN.)	1 kg	1. ISOAMYLENE	0.3011 Kg.
		2. PROPYLENE OXIDE	0.1824 Kg.
		3. ALPHA METHYL STYRENE	0.4626 Kg.
		4. PARAFORMALDEHYDE	0.088 Kg.
		5. ISOPROPYL MYRISTATE	0.350 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

74	Case No.:68/8/83-ALC1/2014	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00204/AM15/	RLA File :03/95/040/01011/AM14/	Lic.No/Date:0310774612 14.03.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

75	Case No.:14/8/83-ALC1/2014	Party Name:DAIKAFFIL CHEMICALS INDIA LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00150/AM15/	RLA File :03/94/040/00946/AM14/	Lic.No/Date:0310774815 18.03.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

76	Case No.:40/8/83-	Party	Meet No/Date:11/83-	Status:Case

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	ALC1/2014	Name:ASSOCIATED DYESTUFF PVT. LTD	ALC1/2015 18.11.2015	Deferred
	HQ File :01/83/050/00176/AM15/	RLA File :08/24/040/00563/AM14/	Lic.No/Date:0810129823 20.03.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

77	Case No.:7/8/83-ALC1/2014	Party Name:R. K. INDUSTRIES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00143/AM15/	RLA File :34/24/040/00312/AM14/	Lic.No/Date:3410039637 24.03.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

78	Case No.:51/8/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00187/AM15/	RLA File :03/94/040/01064/AM14/	Lic.No/Date:0310775539 24.03.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (BB) (ASTROMUSK IN BENZYL BENZOATE TOTAL ASTOMUSK CONTENT 62.5% MIN.)	1 kg.	1. ISOAMYLENE	0.3011 Kg.
		2. PROPYLENE OXIDE	0.1824 Kg.
		3. ALPHA METHYL STYRENE	0.4626 Kg.
		4. PARAFORMALDEHYDE	0.088 Kg.
		5. BENZYL BENZOATE	0.3485 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

79	Case No.:64/8/83-ALC1/2014	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00200/AM15/	RLA File :08/24/040/00571/AM14/	Lic.No/Date:0810129933 24.03.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

80	Case No.:6/8/83-ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00142/AM15/	RLA File :08/24/040/00575/AM14/	Lic.No/Date:0810130057 26.03.2014	Defer Date:

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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/11/2014-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Acid Black 234 (Acid Black NBH) (Dye content 80%)	1 kg	1. H. Acid	0.298 kg
		2. Acetanilide	0.270 kg
		3. Meta Phenylene Diamine (MPD)	0.102 kg
		4. Sodium Nitrite	0.204 kg
		5. Para Nitro Aniline	0.187 kg
		6. Soda ash	0.401 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

81	Case No.:63/8/83-ALC1/2014	Party Name:PREM INDUSTRIES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Rejected
	HQ File :01/83/050/00199/AM15/	RLA File :05/24/040/00475/AM14/	Lic.No/Date:0510382789 26.03.2014	Defer Date:
	Decision: The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by Deptt. of IPP.			

82	Case No.:57/10/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00287/AM15/	RLA File :03/94/040/01161/AM14/	Lic.No/Date:0310776071 27.03.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (IPM) (ASTROMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTROMUSK CONTENT 62.5% MIN.)	1 kg	1. ISOAMYLENE	0.3011 Kg.
		2. PROPYLENE OXIDE	0.1824 Kg.
		3. ALPHA METHYL STYRENE	0.4626 Kg.
		4. PARAFORMALDEHYDE	0.088 Kg.
		5. ISOPROPYL MYRISTATE	0.350 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

83	Case No.:28/8/83-ALC1/2014	Party Name:SECURE PRINT SOLUTIONS PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00164/AM15/	RLA File :02/24/040/00228/AM14/	Lic.No/Date:0210201738 28.03.2014	Defer Date:06.01.2016
	Decision: D/L dated 16.07.2015 issued by DIPP. The case is re-listed for 06.-01.2016.			

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84	Case No.:29/8/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00165/AM15/	RLA File :08/24/040/00495/AM14/	Lic.No/Date:0810130139 31.03.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

85	Case No.:33/8/83-ALC1/2014	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00169/AM15/	RLA File :03/95/040/00123/AM14/	Lic.No/Date:0310776584 01.04.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

86	Case No.:34/8/83-ALC1/2014	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00170/AM15/	RLA File :03/95/040/00933/AM14/	Lic.No/Date:0310776563 01.04.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

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Case No.:46/8/83-ALC1/2014	Party Name:PRIMA CHEMICALS,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
HQ File :01/83/050/00182/AM15/	RLA File :08/24/040/00585/AM14/	Lic.No/Date:0810130207 01.04.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/45/2014-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Solvent Yellow 93 (CI No. 48160)	1 kg.	1. Aniline Oil	0.875 kg
		2. Sodium Nitrite	0.737 kg
		3. Methyl Aceto Acetic Ester	0.960 kg
		4. Tri Ethyl Ortho Formate	0.435 kg
		5. Diethylene Glycol	0.200 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

88	Case No.:52/8/83-ALC1/2014	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00188/AM15/	RLA File :03/95/040/00886/AM14/	Lic.No/Date:0310776574 01.04.2014	Defer Date:06.01.2016

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	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.

89	Case No.:59/8/83-ALC1/2014	Party Name:PRIMA CHEMICALS,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00195/AM15/	RLA File :08/24/040/00587/AM14/	Lic.No/Date:0810130208 01.04.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/45/2014-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Solvent Yellow 93 (CI No. 48160)	1 kg.	1. Aniline Oil	0.875 kg
		2. Sodium Nitrite	0.737 kg
		3. Methyl Aceto Acetic Ester	0.960 kg
		4. Tri Ethyl Ortho Formate	0.435 kg
		5. Diethylene Glycol	0.200 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

90	Case No.:84/8/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00220/AM15/	RLA File :33/24/040/00018/AM14/	Lic.No/Date:3310029392 01.04.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

91	Case No.:32/8/83-ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00168/AM15/	RLA File :08/24/040/00004/AM15/	Lic.No/Date:0810130417 07.04.2014	Defer Date:

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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/11/2014-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Acid Black 210 (Acid Black) (Dye content 80%)	1 kg.	1. 4,4-Diamino sulfanilide (DASA)	0.233 kg
		2. H Acid	0.282 kg
		3. Para Nitro Aniline	0.133 kg
		4. Meta Phenylene Diamine (MPD)	0.098 kg
		5. Soda ash	0.281 kg
		6. Sodium Nitrite	0.192 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

92	Case No.:78/8/83-ALC1/2014	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00214/AM15/	RLA File :02/24/040/00226/AM14/	Lic.No/Date:0210202206 07.04.2014	Defer Date:06.01.2016

Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.

93	Case No.:77/11/83-ALC1/2015	Party Name:CHEMOCID IMPEX PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00706/AM16/	RLA File :03/94/040/00007/AM15/	Lic.No/Date:0310777264 07.04.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/11/2014-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Solvent Red 24 HS Presscake Namely Chemocid Red HS	1 kg.	1. Ortho Toluidine	0.5580 Kg
		2. Meta Toluidine	0.3480 Kg
		3. Beta Naphthol	0.4380 Kg
		4. Sodium Nitrite	0.4300 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

94	Case No.:63/10/83-ALC1/2014	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00293/AM15/	RLA File :03/95/040/01056/AM14/	Lic.No/Date:0310777552 08.04.2014	Defer Date:06.01.2016

Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for

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95	Case No.:64/10/83-ALC1/2014	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00294/AM15/	RLA File :03/95/040/01057/AM14/	Lic.No/Date:0310777548 08.04.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

96	Case No.:65/2/83-ALC1/2014	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00022/AM15/	RLA File :03/94/040/01097/AM14/	Lic.No/Date:0310777657 09.04.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/4/2015-CH-II dated 10.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Chloropyriphos Technical 94% Min	1 kg.	1. Sodium Salt of Tri Chloro Pyridinol 85% Min.	0.641 kg
		2. Diethyl Thiophosphoryl Chloride	0.590 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

97	Case No.:49/10/83-ALC1/2014	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00279/AM15/	RLA File :03/95/040/00013/AM15/	Lic.No/Date:0310778052 11.04.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

98	Case No.:55/10/83-ALC1/2014	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00285/AM15/	RLA File :03/95/040/00027/AM15/	Lic.No/Date:0310778489 16.04.2014	Defer Date:

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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/95/2011-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Yapox RA 101 -4- Octyl-N (4-OctylPhenyl) Benzenamine	1 kg.	1. Diphenylamine	0.405 Kg
		2. Di-Isobutylene	0.680 Kg
		3. Activated Clay	0.220 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

99	Case No.:11/4/83-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00116/AM15/	RLA File :15/24/040/00001/AM15/	Lic.No/Date:1510021718 22.04.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 06.01.2016.			

100	Case No.:77/10/83-ALC1/2014	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00307/AM15/	RLA File :09/24/040/00565/AM14/	Lic.No/Date:0910059868 25.04.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

101	Case No.:57/4/83-ALC1/2015	Party Name:ITC LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00216/AM16/	RLA File :09/24/040/00664/AM14/	Lic.No/Date:0910059869 25.04.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of IPP. The case is re-listed for 06.01.2016.			

102	Case No.:47/10/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00277/AM15/	RLA File :03/95/040/00988/AM14/	Lic.No/Date:0310779853 29.04.2014	Defer Date:

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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/95/2011-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-

1. Item of Export	Qty.	Item of Import	Qty
STERO 130885 (ISO Tri Decyl Alcohol Ethoxylate)	1 kg	1. ISO Tri Decyl Alcohol (ITDA) / Tri Decyl Alcohol (TDA)	0.3914 kg
		2. Ethylene Oxide	0.5566 kg

2. Item of Export	Qty.	Item of Import	Qty
STERO CO 110 (Polyoxyethylene Triglyceride Ricinoleic Acid)	1.kg	1. Ethylene Oxide	0.4064 kg

3. Item of Export	Qty.	Item of Import	Qty
STERO DIPA 85 (DIISOPROPANOLAMINE)	1 kg.	1. DIISOPROPANOLAMINE	0.950 kg.

4. Item of Export	Qty.	Item of Import	Qty
STERO MDEA (N-Methyl Di Ethanol Amine)	1 kg	1. Monomethylethanolamine	0.6430 kg
		2. Ethylene Oxide	0.3771 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

103	Case No.:48/10/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00278/AM15/	RLA File :03/95/040/00919/AM14/	Lic.No/Date:0310779856 29.04.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

104	Case No.:51/10/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00281/AM15/	RLA File :03/95/040/01052/AM14/	Lic.No/Date:0310779841 29.04.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/95/2011-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-

1. Item of Export	Qty.	Item of Import	Qty.
STERO SP 15/ (STYRENATED PHENOL 15 MOLE ETHOXYLATED)	1 kg	1. PHENOL	0.0990 Kg
		2. ETHYLENE OXIDE	0.6998 Kg

2. Item of Export	Qty.	Item of Import	Qty.

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STERO-2 EHA 2570 (2-ETHYL HEXANOL POLY GLYCOL ETHER)	1 kg.	1. 2-ETHYL HEXANOL	0.1160 Kg
		2. ETHYLENE OXIDE	0. 7554 Kg

3. Item of Export	Qty.	Item of Import	Qty.
STERO DIPA 85 (DIISOPROPANOLAMINE)	1 kg	1. DIISOPROPANOLAMINE 99	0.9250 KG

4. Item of Export	Qty.	Item of Import	Qty.
STERO MDEA (N-METHYL DI ETHANOL AMINE	1 kg	1. MONOMETHYL ETHANOL AMINE	0.6430 KG
		2. ETHYLENE OXIDE	0.3771 KG

5. Item of Export	Qty.	Item of Import	Qty.
STERO X 301 (ALKYL PHENOL ETHER SULPHATE/NONYL PHENOL 4.5 MOLES ETHOXYLATED)	1 kg	1. NONYL PHENOL	0.1700 KG
		2. ETHYLENE OXIDE	0.3771 KG

6. Item of Export	Qty.	Item of Import	Qty.
STERO 161802 (CETOSTEARYL ALCOHOL 2 MOLES ETHOXYLATED)	1 kg	1. CETOSTEARYL ALCOHOL	0.7591 KG
		2. ETHYLENE OXIDE	0.2609 KG

7. Item of Export	Qty.	Item of Import	Qty.
STERO TAM 250 (STEARYL AMINO 25 MOLES ETHOXYLATE)	1 kg	1. STEARYL AMINO	0.1980 KG
		2. ETHYLENE OXIDE	0.8220 KG

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

105	Case No.:53/10/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00283/AM15/	RLA File :03/95/040/00864/AM14/	Lic.No/Date:0310779837 29.04.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

106	Case No.:10/4/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00115/AM15/	RLA File :08/24/040/00016/AM15/	Lic.No/Date:0810131004 01.05.2014	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

107	Case No.:14/10/83-	Party Name:BURDA	Meet No/Date:11/83-	Status:Case

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	ALC1/2014	DRUCK INDIA PVT LTD	ALC1/2015 18.11.2015	Deferred
	HQ File :01/83/050/00244/AM15/	RLA File :05/23/040/00039/AM15/	Lic.No/Date:0510385795 05.05.2014	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

108	Case No.:8/10/83-ALC1/2014	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00238/AM15/	RLA File :08/24/040/00040/AM15/	Lic.No/Date:0810131286 12.05.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/72/2015-CH-II dated 29.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
LAMBDA CYHALOTHRIN 250 CS	1 kg	1 LAMBDA CYHALOTHRIC ACID	0.195 kg
		2 THIONYL CHLORIDE	0.110 kg
		3. M-PHENOXY BENZALDEHYDE	0.146 kg
		4. SODIUM CYANIDE	0.039 kg
		5. N-HEXANE	0.097 kg
		6. ISO-PROPANOL	0.004 kg
		7. SOLVESSO-100	0.150 kg
		8. TOLUENE DIISOCYANATE	0.036 kg
		9. POLYMETHYLENE POLYPHENYL ISOCYANATE	0.001 kg
		10. SODIUM LIGNOSULPHONATE	0.043 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

109	Case No.:50/7/83-ALC1/2015	Party Name:GSC, GLASS LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00464/AM16/	RLA File :05/23/040/00035/AM15/	Lic.No/Date:0510386561 15.05.2014	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

110	Case No.:97/7/83-ALC1/2015	Party Name:KLJ ORGANIC LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00511/AM16/	RLA File :05/23/040/00062/AM15/	Lic.No/Date:0510386602 16.05.2014	Defer Date:

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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/36/2011-CH-II dated 03.03.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Chlorinated Paraffin (L)(Chlorine Content 51-55%)	1 kg.	Linear Alpha olefins	0.484 kg
		Chlorine	0.870 kg
		Methyl Tin Stabilizers	0.010 kg
		HM-HDPE Drums	As per packing policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

111	Case No.:96/7/83-ALC1/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00510/AM16/	RLA File :05/24/040/00065/AM15/	Lic.No/Date:0510386774 19.05.2014	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

112	Case No.:65/13/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00472/AM15/	RLA File :17/24/040/00009/AM15/	Lic.No/Date:1710005814 20.05.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

113	Case No.:33/10/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00263/AM15/	RLA File :08/24/040/00467/AM14/	Lic.No/Date:0810131488 21.05.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

114	Case No.:98/7/83-ALC1/2015	Party Name:HOSLEY INDIA PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00512/AM16/	RLA File :05/23/040/00073/AM15/	Lic.No/Date:0510387216 23.05.2014	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

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115	Case No.:10/11/83-ALC1/2014	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00323/AM15/	RLA File :08/24/040/00092/AM15/	Lic.No/Date:0810131812 27.05.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/72/2015-CH-II dated 24.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ACETAMIPRID 20%	1 kg	1. 2-CHLORO-5- CHLORO-METHYL PYRIDINE	0.2098 kg
		2. N-CYANO N- METHYLACET AMIDINE	0.1360 kg
		3. DI METHYL FORMAMIDE	0.0256 kg
		4. SODIUM CITRATE	0.4880 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

116	Case No.:53/15/83-ALC1/2014	Party Name:NARSIPUR CHEMICALS PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00549/AM15/	RLA File :03/95/040/00101/AM15/	Lic.No/Date:0310783284 28.05.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/14/2010-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
AQUASURF 100 (IODOPHOR 10%)	1 kg	1. IODINE	0.102 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

117	Case No.:74/10/83-ALC1/2014	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00304/AM15/	RLA File :08/24/040/00057/AM15/	Lic.No/Date:0810132157 04.06.2014	Defer Date:06.01.2016

Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 06.01.2016.

118	Case No.:75/10/83-ALC1/2014	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00305/AM15/	RLA File :08/24/040/00014/AM15/	Lic.No/Date:0810132165 05.06.2014	Defer Date:06.01.2016

Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 06.01.2016.

119	Case No.:42/10/83-	Party Name:OREN	Meet No/Date:11/83-	Status:Case

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	ALC1/2014	HYDROCARBONS PRIVATE LTD.	ALC1/2015 18.11.2015	Deferred
	HQ File :01/83/050/00272/AM15/	RLA File :04/24/040/00049/AM15/	Lic.No/Date:0410158486 06.06.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 06.01.2016.			

120	Case No.:64/11/83-ALC1/2014	Party Name:PERFECT COLOURANTS AND PLASTICS PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00377/AM15/	RLA File :34/24/040/00048/AM15/	Lic.No/Date:3410040212 06.06.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 06.01.2016.			

121	Case No.:43/10/83-ALC1/2014	Party Name:BANARAS BEADS LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00273/AM15/	RLA File :15/24/040/00008/AM15/	Lic.No/Date:1510021990 09.06.2014	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

122	Case No.:33/13/83-ALC1/2014	Party Name:HYDERABAD PIGMENTS PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00440/AM15/	RLA File :09/24/040/00112/AM15/	Lic.No/Date:0910060410 10.06.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 06.01.2016.			

123	Case No.:3/12/83-ALC1/2014	Party Name:BIOSTADT INDIA LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00402/AM15/	RLA File :03/94/040/00312/AM15/	Lic.No/Date:0310786546 08.07.2014	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div) for providing the comments. U.O issued on 15.12.2015. The case is re-listed for 06.01.2016.			

124	Case No.:4/12/83-ALC1/2014	Party Name:BIOSTADT INDIA LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00403/AM15/	RLA File :03/94/040/00311/AM15/	Lic.No/Date:0310786543 08.07.2014	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 15.12.2015. The case is re-listed for 06.01.2016.			

125	Case No.:55/18/83-ALC1/2014	Party Name:UPL LTD.(FORMERLY	Meet No/Date:11/83-ALC1/2015	Status:Case Deferred

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		UNITED PHOSPHORUS LTD.)	18.11.2015	
	HQ File :01/83/050/00744/AM15/	RLA File :03/95/040/00311/AM15/	Lic.No/Date:0310786689 10.07.2014	Defer Date:06.01.2016
	Decision: D/L dated 28.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 06.01.2016.			

126	Case No.:9/18/83-ALC1/2014	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00698/AM15/	RLA File :03/95/040/00164/AM15/	Lic.No/Date:0310786724 11.07.2014	Defer Date:06.01.2016
	Decision: D/L dated 28.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 06.01.2016.			

127	Case No.:54/18/83-ALC1/2014	Party Name:RALLIS INDIA LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00743/AM15/	RLA File :03/95/040/00119/AM15/	Lic.No/Date:0310786726 11.07.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

128	Case No.:56/18/83-ALC1/2014	Party Name:ACMECHEM LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00745/AM15/	RLA File :02/24/040/00048/AM15/	Lic.No/Date:0210204470 14.07.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

129	Case No.:59/18/83-ALC1/2014	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00748/AM15/	RLA File :03/95/040/00272/AM15/	Lic.No/Date:0310787008 17.07.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 06.01.2016.			

130	Case No.:8/18/83-ALC1/2014	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00697/AM15/	RLA File :03/95/040/00341/AM15/	Lic.No/Date:0310787041 18.07.2014	Defer Date:

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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/24/2012-CH-II dated 04.12.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Metribuzin technical (94% Min)	1 kg	1. Dichloro pinacolone	1.030 kg
		2. Hydrazine hydrate 80%	0.842 kg
		3. Bromine	0.167 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

131	Case No.:10/18/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00699/AM15/	RLA File :03/95/040/00380/AM15/	Lic.No/Date:0310787634 05.08.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/64/2013-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
STEROCATE CMEA (COCO MONO ETHANOL AMINE)	1 kg.	1. COCONUT METHYL ESTER	0.9050 KG
		2. MONO ETHANOL AMINE	0.2400 KG

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

132	Case No.:22/16/83-ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00607/AM15/	RLA File :03/94/040/00340/AM15/	Lic.No/Date:0310787765 07.08.2014	Defer Date:06.01.2016

Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.

133	Case No.:5/18/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00694/AM15/	RLA File :03/95/040/00396/AM15/	Lic.No/Date:0310787818 08.08.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/64/2013-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

1. Item of Export	Qty.	Item of Import	Qty
STEROL 1312 (ISO TRI DECANOL 9 MOLES ETHOXYLTED/ ISO TRI DECYL ALCOHOL ETHOXYLTE)	1 kg	1. ISO TRI DECANOL (ITDA)	0.3423 KG
		2. ETHYLENE OXIDE	0.6777 KG

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2. Item of Export	Qty.	Item of Import	Qty
STEROX DSTDPC (DI STEARYL THIO DI PROPIONATE)	1 kg	1. DI METHYL THIO DI PROPINATE (DMD)	0.3350 KG
		2. STEARYL ALCOHOL	0.8300 KG

3. Item of Export	Qty.	Item of Import	Qty
STEROCAT EGMS ETHYLENE GLYCOL MONOSTERATE)	1 kg	1. STEARIC ACID	0.9091 KG
		2. MONO ETHYLENE GLYCO	0.1985 KG

4. Item of Export	Qty.	Item of Import	Qty
STERO DMEA (DI METHYL ETHANOL AMINE)	1 kg	1. DI METHYL AMINE 4-0%	1.260 KG
		2. ETHYLENE OXIDE	0.494 KG

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

134	Case No.:4/10/83-ALC1/2014	Party Name:RUBAMIN LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00234/AM15/	RLA File :34/24/040/00112/AM15/	Lic.No/Date:3410040438 11.08.2014	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

135	Case No.:11/18/83-ALC1/2014	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00700/AM15/	RLA File :03/95/040/00413/AM15/	Lic.No/Date:0310787952 12.08.2014	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

136	Case No.:15/18/83-ALC1/2014	Party Name:CENTURY TEXTILES AND INDUSTRIES LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00704/AM15/	RLA File :02/24/040/00095/AM15/	Lic.No/Date:0210204815 19.08.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

137	Case No.:23/18/83-ALC1/2014	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00712/AM15/	RLA File :03/95/040/00427/AM15/	Lic.No/Date:0310788129 19.08.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for			

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138	Case No.:34/18/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00723/AM15/	RLA File :03/94/040/00403/AM15/	Lic.No/Date:0310788288 22.08.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (IPM) (ASTROMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTROMUSK CONTENT 62.5% MIN.)	1 kg	1. ISOAMYLENE	0.3011 Kg.
		2. PROPYLENE OXIDE	0.1824 Kg.
		3. ALPHA METHYL STYRENE	0.4626 Kg.
		4. PARAFORMALDEHYDE	0.088 Kg.
		5. ISOPROPYL MYRISTATE	0.350 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

139	Case No.:12/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00251/AM16/	RLA File :17/24/040/00055/AM15/	Lic.No/Date:1710005897 22.08.2014	Defer Date:06.01.2016

Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.

140	Case No.:32/18/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00721/AM15/	RLA File :03/94/040/00220/AM15/	Lic.No/Date:0310788320 25.08.2014	Defer Date:06.01.2016

Decision: D/L dated 23.04.2015 issued by Deptt. of C&PC(Chem. Div) . Re-listed for 06.01.2016.

141	Case No.:33/18/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00722/AM15/	RLA File :03/94/040/00276/AM15/	Lic.No/Date:0310788322 25.08.2014	Defer Date:

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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (IPM) (ASTROMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTROMUSK CONTENT 62.5% MIN.)	1 kg	1. ISOAMYLENE	0.3011 Kg.
		2. PROPYLENE OXIDE	0.1824 Kg.
		3. ALPHA METHYL STYRENE	0.4626 Kg.
		4. PARAFORMALDEHYDE	0.088 Kg.
		5. ISOPROPYL MYRISTATE	0.350 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

142	Case No.:35/18/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00724/AM15/	RLA File :03/94/040/00191/AM15/	Lic.No/Date:0310788319 25.08.2014	Defer Date:06.01.2016
	Decision: D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 06.01.2016.			

143	Case No.:36/18/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00725/AM15/	RLA File :03/94/040/00101/AM15/	Lic.No/Date:0310788315 25.08.2014	Defer Date:06.01.2016
	Decision: D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div) . Re-listed for 06.01.2016.			

144	Case No.:68/18/83-ALC1/2014	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00757/AM15/	RLA File :02/24/040/00087/AM15/	Lic.No/Date:0210204859 26.08.2014	Defer Date:

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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/55/2010-CH-II dated 21.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Perkadox IPP-RAV 27 Dilsopropyl peroxydicarbonate 27% solution in diethylene glycol bis (allyl carbonate), grade RAV7-AT	1 kg.	1. Isopropyl cholorofornate (IPVF)	0.368 kg
		2. RAV7-AT (Diethylene glycol bis(Allyl Carbonate)	0.730 kg
		3. Antifoaming agent (Dequest)	0.005 kg
		4. Magnesium sulphate	0.0061 kg
		5. HDPE Containers	As per packing policy
		6. Srewcap K60 with pregasket	As per packing policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:37/18/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
HQ File :01/83/050/00726/AM15/	RLA File :03/94/040/00172/AM15/	Lic.No/Date:0310788476 27.08.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (IPM) (ASTROMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTROMUSK CONTENT 62.5% MIN.)	1 kg	1. ISOAMYLENE	0.3011 Kg.
		2. PROPYLENE OXIDE	0.1824 Kg.
		3. ALPHA METHYL STYRENE	0.4626 Kg.
		4. PARAFORMALDEHYDE	0.088 Kg.
		5. ISOPROPYL MYRISTATE	0.350 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:38/18/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
HQ File :01/83/050/00727/AM15/	RLA File :03/94/040/00404/AM15/	Lic.No/Date:0310788475 27.08.2014	Defer Date:06.01.2016

Decision: D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div) . Re-listed for 06.01.2016.

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Case No.:42/18/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
HQ File :01/83/050/00731/AM15/	RLA File :03/94/040/00078/AM15/	Lic.No/Date:0310788477 27.08.2014	Defer Date:06.01.2016

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	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.

148	Case No.:57/18/83-ALC1/2014	Party Name:CHEMIZOL ADDITIVES PVT.LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00746/AM15/	RLA File :07/24/040/00173/AM15/	Lic.No/Date:0710106582 27.08.2014	Defer Date:06.01.2016
	Decision: D/L dated 20.4.2015 issued by Deptt. of C&PC(Chem Div). Re-listed for 06.01.2016.			

149	Case No.:1/14/83-ALC1/2014	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00487/AM15/	RLA File :02/24/040/00109/AM15/	Lic.No/Date:0210204885 29.08.2014	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

150	Case No.:5/10/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00235/AM15/	RLA File :08/24/040/00209/AM15/	Lic.No/Date:0810133189 02.09.2014	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

151	Case No.:24/18/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00713/AM15/	RLA File :03/95/040/00434/AM15/	Lic.No/Date:0310788661 03.09.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/64/2013-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
STEROL RDA 3 (PROPYL HEPTANOL ETHOXYLATE/PROPYL HEPTANOL 2 MOLES ETHOXYLATED)	1 kg	1. PROPYL HEPTANOL	0.6551 KG
		2. ETHYLENE OXIDE	0.3649 KG

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

152	Case No.:43/18/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00732/AM15/	RLA File :03/94/040/00435/AM15/	Lic.No/Date:0310788690 03.09.2014	Defer Date:

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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (IPM) (ASTROMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTROMUSK CONTENT 62.5% MIN.)	1 kg	1. ISOAMYLENE	0.3011 Kg.
		2. PROPYLENE OXIDE	0.1824 Kg.
		3. ALPHA METHYL STYRENE	0.4626 Kg.
		4. PARAFORMALDEHYDE	0.088 Kg.
		5. ISOPROPYL MYRISTATE	0.350 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:48/18/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
HQ File :01/83/050/00737/AM15/	RLA File :03/95/040/00463/AM15/	Lic.No/Date:0310788659 03.09.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/64/2013-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
MARKNOX 1010 (TETRAKIS (METHYLENE (3-5- DI-T-BUTYL-4-HYDROCINNAMATE)	1 kg	1. 2,6 DI-T-BUTYL PHENOL	0.7560 kg
		2. METHYL ACRYLATE	0.3690 kg
		3. 32% POSTASSIUM METHOXIDE	0.0165 kg
		4. LITHIUM AMIDE	0.0008 kg

Item of Export	Qty.	Item of Import	Qty
MARKNOX 1076 (OCTADECYL -3(3-5- DI-TERT-BUTYL-4-HYDROXYPHENYL)-PROPIONATE	1 kg	1 2,6 DI-T-BUTYL PHENOL	0.7560 kg
		2. METHYL ACRYLATE	0.3690 kg
		3. 32% POSTASSIUM METHOXIDE	0.0165 kg
		4. LITHIUM AMIDE	0.0006 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:85/18/83-ALC1/2014	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
HQ File :01/83/050/00774/AM15/	RLA File :10/24/040/00045/AM15/	Lic.No/Date:1010058769 03.09.2014	Defer Date:06.01.2016

Decision: Comments awaited from DBT. The case re-listed for 06.01.2016.

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Case No.:7/14/83-ALC1/2014	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred

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	HQ File :01/83/050/00493/AM15/	RLA File :34/24/040/00107/AM15/	Lic.No/Date:3410040511 04.09.2014	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

156	Case No.:51/18/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00740/AM15/	RLA File :03/95/040/00478/AM15/	Lic.No/Date:0310788807 05.09.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/64/2013-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
STERO BA 250 (P) (BEHENYL ALCOHOL ETHOXYLATE)	1 kg.	1. BEHENYL ALCOHOL	0.1755 kg
		2. ETHYLENE OXIDE	0.8445 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

157	Case No.:81/10/83-ALC1/2014	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00311/AM15/	RLA File :03/94/040/00468/AM15/	Lic.No/Date:0310788930 09.09.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

158	Case No.:41/18/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00730/AM15/	RLA File :03/94/040/00498/AM15/	Lic.No/Date:0310788940 09.09.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/63/2011-CH-II dated 28.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
5% PLATINUM ON CARBON	1 kg	1. PLATINUM	0.05075 kg
		2. ACTIVATED CARBON	1.0450 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

159	Case No.:82/10/83-ALC1/2014	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred

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HQ File :01/83/050/00312/AM15/	RLA File :04/24/040/00148/AM15/	Lic.No/Date:0410159374 11.09.2014	Defer Date:06.01.2016
Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

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Case No.:28/18/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
HQ File :01/83/050/00717/AM15/	RLA File :03/95/040/00495/AM15/	Lic.No/Date:0310789042 11.09.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/64/2013-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

1. Item of Export	Qty.	Item of Import	Qty
STEROL 120G (BG)/Sterol 1207 (Fatty Alcohol poly glycol ether)	1 kg	1. Lauryl Alcohol	0.5048 kg
		2. Ethylene Oxide	0.5152 kg

2. Item of Export	Qty.	Item of Import	Qty
STEROL 1202 CIA (Lauryl Alcohol 1.5 mole Ethoxylated)	1 kg	1. Lauryl Alcohol	0.7460 kg
		2. Ethylene Oxide	0.2540 kg

3. Item of Export	Qty.	Item of Import	Qty
STANOX DLTDP (DI STEARYL THIO DI PROPIONATE)	1 kg	1 Lauryl Alcohol	0.800 kg
		2. SODIUM SULPHIDE	0.3250 kg
		3. ACRYLONITIRLE	0.3050 kg

4. Item of Export	Qty.	Item of Import	Qty
STEROL BPA 083363 (POLYMER OF BEHENYL ACRYLATE AND ESCORENE)	1 kg	1 BEHENYL ALCOHOL	0.2418 kg
		2. MIX XYLENE	0.6968 kg
		3. ACRYLIC ACID	0.0580 kg
		4. ESCORENE UL 02133EN2	0.0717 kg
		5. TRIETHANOL AMINE 99	0.0009 kg

5. Item of Export	Qty.	Item of Import	Qty
STEROCARE SMO (SORBITAN MONO OLEATE	1 kg	1 OLEIC ACID	0.672 kg
		2. SORBITOL 70%	0.618 kg

6. Item of Export	Qty.	Item of Import	Qty
STERO DIPA 85 (DIISO PROPANOL AMINE)	1 kg	1. DIISO PROPANOL AMINE 99	0.95 kg

7. Item of Export	Qty.	Item of Import	Qty
STERO NMMO 50 (N-METHYL MORPHOLINE OXIDE)	1 kg.	1. MORPHOLINE	0.4908 kg
		2. FORMALDEHYDE 37%	0.3812 kg

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		3. FORMIC ACID 85%	0.2544 kg
		4. HYDROGEN PEROXIDE	0.3197 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

161	Case No.:83/10/83-ALC1/2014	Party Name:SIDDHI VINAYAKA SPECHEM PVT.LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00313/AM15/	RLA File :07/24/040/00213/AM15/	Lic.No/Date:0710106652 12.09.2014	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

162	Case No.:29/18/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00718/AM15/	RLA File :03/95/040/00498/AM15/	Lic.No/Date:0310789090 12.09.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/64/2013-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

1. Item of Export	Qty.	Item of Import	Qty
STEROQUAT 80 (MG) (BENZALKONIUM CHLORIDE)	1 kg	1. FARMIN DM 2465 (ALKYL DIMETHYL AMINE)	0.5886 KG

2. Item of Export	Qty.	Item of Import	Qty
STEROQUAT 50 (BENZALKONIUM CHLORIDE)	1 kg	1. FARMIN DM 2465 (ALKYL DIMETHYL AMINE)	0.325 KG

3. Item of Export	Qty.	Item of Import	Qty
STEROQUAT 40 (BENZALKONIUM CHLORIDE)	1 kg	1. FARMIN DM 2465 (ALKYL DIMETHYL AMINE)	0.275 KG

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

163	Case No.:31/18/83-ALC1/2014	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00720/AM15/	RLA File :03/95/040/00185/AM15/	Lic.No/Date:0310789250 16.09.2014	Defer Date:06.01.2016
	Decision: D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div). Re-listed for 06.01.2016.			

164	Case No.:26/18/83-ALC1/2014	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred

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	HQ File :01/83/050/00715/AM15/	RLA File :03/95/040/00506/AM15/	Lic.No/Date:0310789308 17.09.2014	Defer Date:06.01.2016
	Decision: D/L dated 28.4.2015 issued by Deptt. of C&PC(Chem Div). Re-listed for 06.01.2016.			

165	Case No.:43/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00282/AM16/	RLA File :17/24/040/00066/AM15/	Lic.No/Date:1710005914 19.09.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

166	Case No.:4/1/83-ALC1/2015	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00004/AM16/	RLA File :03/95/040/00515/AM15/	Lic.No/Date:0310789579 23.09.2014	Defer Date:06.01.2016
	Decision: D/L dated 28.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 06.01.16.			

167	Case No.:44/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00283/AM16/	RLA File :17/24/040/00078/AM15/	Lic.No/Date:1710005918 26.09.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

168	Case No.:9/14/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00495/AM15/	RLA File :33/24/040/00012/AM15/	Lic.No/Date:3310030097 30.09.2014	Defer Date:06.01.2016
	Decision: D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div) . Re-listed for 06.01.2016.			

169	Case No.:2/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00241/AM16/	RLA File :17/24/040/00079/AM15/	Lic.No/Date:1710005925 30.09.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

170	Case No.:18/18/83-ALC1/2014	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00707/AM15/	RLA File :05/23/040/00292/AM15/	Lic.No/Date:0510391463 07.10.2014	Defer Date:06.01.2016
	Decision: D/L dated 01.06.2015 issued by Deptt. of C&PC(PC.Div). Re-listed for 06.01.2016.			

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171	Case No.:20/18/83-ALC1/2014	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00709/AM15/	RLA File :05/23/040/00279/AM15/	Lic.No/Date:0510391448 07.10.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 06.01.2016.			

172	Case No.:13/5/83-ALC1/2015	Party Name:BRAKEWEL AUTOMOTIVE COMPONENTS(I)P.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00252/AM16/	RLA File :05/23/040/00271/AM15/	Lic.No/Date:0510391449 07.10.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/219/2015-TSW dated 26.11.2015, the Committee decided to approve the case as under :-

Export Item : Clutch Facings & Brake Linings (Auto Parts)

Quantity : 1 MT

Import Items :

S. No.	Item Description	Quantity applied for (MT)	Quantity recommended (MT)
1	Glass Rovings / Fibre (Different Grades)	0.2	0.190
2	Phenol	0.48	0.457
3	Raw Asbestos (White Chrysotile)	0.515	0.490
4	Melamine Resin	0.115	0.110
5	Toluene (Petroleum Product)	0.75	0.7135

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

173	Case No.:27/1/83-ALC1/2015	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Rejected
	HQ File :01/83/050/00027/AM16/	RLA File :09/24/040/00342/AM15/	Lic.No/Date:0910061062 08.10.2014	Defer Date:
	Decision: The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by Deptt. of IPP.			

174	Case No.:45/18/83-ALC1/2014	Party Name:CHROMACRAFTS INTERNATIONAL,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00734/AM15/	RLA File :07/24/040/00239/AM15/	Lic.No/Date:0710106809 09.10.2014	Defer Date:06.01.2016
	Decision: Deptt. of DIPP has given their comments in this case . Now the Norms Committee have considered this case. The case is re-listed for 06.01.2016.			

175	Case No.:2/12/83-ALC1/2014	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:11/83-ALC1/2015	Status:Case Approved

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			18.11.2015	
	HQ File :01/83/050/00401/AM15/	RLA File :31/83/040/00010/AM15/	Lic.No/Date:3110064968 10.10.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14011/47/2012-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
THIAMETHOXAM 14.10% + LAMBDA CYHALOTHRIN 10.6% (W/V) SC	1 litre	THIAMETHOXAM TECHNICAL	0.145 kg
		KARATE ZEON 250CS	0.480 kg
		REAX 825E (SODIUM LIGNOSULFONATE ETHOXYLATED)	0.013 kg
		RHODOPOL 23 (HETERO POLYSACCHARIDE)	0.002 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

176	Case No.:86/5/83-ALC1/2015	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00325/AM16/	RLA File :09/24/040/00355/AM15/	Lic.No/Date:0910061077 10.10.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/20/2010-CH-II dated 17.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Tricyclazole Technical Solid	1 kg	1. Formic Acid	0.285 kg
		2. 2- Hydrazine 4-Methy Benzothiazole	1.114 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

177	Case No.:29/1/83-ALC1/2015	Party Name:OREM ACCESS BIO. INC	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00029/AM16/	RLA File :09/24/040/00251/AM15/	Lic.No/Date:0910061088 13.10.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/20/2013-CH-II dated 20.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
SILICA GEN-SACHETS (3GRAM SIZE)	1000 Nos.	1. A59 UNCOATED TYVAK PAPER-33 INCH WEB WIDTH	5 SQ. Meter
		2. SILICA GEL	3.15 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

178	Case No.:28/1/83-ALC1/2015	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved

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	HQ File :01/83/050/00028/AM16/	RLA File :09/24/040/00248/AM15	Lic.No/Date:0910061107 16.10.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/145/2015-TSW dated 25.08.2015, the Committee decided to approve the case as under :-

Export Item: Self Adhesive Label Stock (FP75 GSM+/- 10%, Adhesive Coating Weight 20 GSM, Silicon Coated paper 60GSM +/- 10%)

Quantity : 1 Sq.mt.

Import Items :

S. No.	Item Description	Quantity recommended
1.	Thermal Paper –Various Grades-75 GSM +/- 10% various widths	1.04 Sq mt/sq.mt. content Contain in export item
2	Release Base Paper-Various Colours -60 GSM +/- 10% Glassine- various widths	1.04 Sq. mt/sq.mt. content contain in export item

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

179	Case No.:53/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00292/AM16/	RLA File :17/24/040/00093/AM15/	Lic.No/Date:1710005941 16.10.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/78/2012-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Product -2707 – Polyoxyethylene Glycol Lauryl Ether)	1 kg	Ethylene Oxide	0.6290 kg
		Lauryl Alcohol (Lauryl Myristyl Alochol)	0.3920 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

180	Case No.:60/18/83-ALC1/2014	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00749/AM15/	RLA File :07/24/040/00249/AM15/	Lic.No/Date:0710106858 17.10.2014	Defer Date:

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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/50/2015-TSW dated 27.11.2015, the Committee decided to approve the case as under :-

Export Item : Printed Books

Quantity :1 Kg

Import Items :

S. No.	Item Description	Quantity recommended
1	Thinopaque 28/GM2 Thin Printing Paper -28GSM	1.10 Kg/Kg content contain in export product
2	PVC Vinyl Cover -0.80mm-0.90 mm	1.05 Kg/Kg content contain in export product
3	PU Books Binding (Cover) -1 mm	1.05 Kg/Kg content contain in export product

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

181	Case No.:1/1/83-ALC1/2015	Party Name:NANDAN PETROCHEM LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00001/AM16/	RLA File :03/95/040/00486/AM15/	Lic.No/Date:0310790331 17.10.2014	Defer Date:06.01.2016
	Decision: D/L dated 21.05.2015 issued by Deptt. of C&PC(Chem.Div) . Re-listed for 06.01.2016.			

182	Case No.:52/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00291/AM16/	RLA File :17/24/040/00095/AM15/	Lic.No/Date:1710005944 20.10.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

183	Case No.:66/18/83-ALC1/2014	Party Name:EXPORTS INTERNATIONAL CORP	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00755/AM15/	RLA File :29/21/040/00013/AM15/	Lic.No/Date:2910025170 21.10.2014	Defer Date:06.01.2016
	Decision: D/L dated 20.08.2015 issued by DIPP. The case is re-listed for 06.01.2016.			

184	Case No.:4/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00243/AM16/	RLA File :17/24/040/00097/AM15/	Lic.No/Date:1710005946 21.10.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

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185	Case No.:3/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00242/AM16/	RLA File :17/24/040/00102/AM15/	Lic.No/Date:1710005952 28.10.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

186	Case No.:27/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00266/AM16/	RLA File :17/24/040/00104/AM15/	Lic.No/Date:1710005954 28.10.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

187	Case No.:29/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00268/AM16/	RLA File :17/24/040/00100/AM15/	Lic.No/Date:1710005950 28.10.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/78/2012-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Product -EP- 4084 (OXIRANE METHYLPOLYMER WITH OXIRANE)	1 kg	MONO PROPYLENE GLYCOL	0.0230 kg
		Ethylene Oxide	0.4000 kg
		Propylene Oxide	0.6162 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

188	Case No.:23/16/83-ALC1/2014	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00608/AM15/	RLA File :03/95/040/00584/AM15/	Lic.No/Date:0310790581 29.10.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

189	Case No.:34/1/83-ALC1/2015	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00034/AM16/	RLA File :03/94/040/00593/AM15/	Lic.No/Date:0310790683 31.10.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 06.01.2016.			

190	Case No.:71/7/83-	Party Name:CAMPHOR	Meet No/Date:11/83-	Status:Case

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	ALC1/2015	& ALLIED PRODUCTS LIMITED,	ALC1/2015 18.11.2015	Deferred
	HQ File :01/83/050/00485/AM16/	RLA File :03/94/040/00687/AM15/	Lic.No/Date:0310790727 03.11.2014	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

191	Case No.:74/18/83-ALC1/2014	Party Name:AADHUNIK INDUSTRIES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00763/AM15/	RLA File :03/94/040/00657/AM15/	Lic.No/Date:0310790775 05.11.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of IPP. The case re-listed for 06.01.2016.			

192	Case No.:28/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00267/AM16/	RLA File :17/24/040/00112/AM15/	Lic.No/Date:1710005965 05.11.2014	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/78/2012-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-			

Item of Export	Qty.	Item of Import	Qty
Product –O-4812(FATTY ALCOHOL ETHOXYLATE)	1 kg	Iso Tridecyl Alcohol (Tridecyl Alcohol)	0.2982 kg
		Ethylene Oxide	0.7217 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

193	Case No.:17/1/83-ALC1/2015	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00017/AM16/	RLA File :02/24/040/00159/AM15/	Lic.No/Date:0210205135 10.11.2014	Defer Date:06.01.2016
	Decision: D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 06.01.2016.			

194	Case No.:4/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00418/AM16/	RLA File :17/24/040/00124/AM15/	Lic.No/Date:1710005977 12.11.2014	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

195	Case No.:15/7/83-	Party Name:ESTEEM	Meet No/Date:11/83-	Status:Case

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	ALC1/2015	INDUSTRIES PVT. LTD,	ALC1/2015 18.11.2015	Deferred
	HQ File :01/83/050/00429/AM16/	RLA File :17/24/040/00122/AM15/	Lic.No/Date:1710005975 12.11.2014	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 23.10.2015. The case is re-listed for 06.01.2016.			

196	Case No.:18/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00432/AM16/	RLA File :17/24/040/00117/AM15/	Lic.No/Date:1710005971 12.11.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

197	Case No.:18/1/83-ALC1/2015	Party Name:ACMECHEM LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00018/AM16/	RLA File :02/24/040/00154/AM15/	Lic.No/Date:0210205160 14.11.2014	Defer Date:06.01.2016
	Decision: D/L dated 22.06.2015 issued by Deptt. of C&PC(Chem. Div) . Re-listed for 06.01.2016.			

198	Case No.:2/14/83-ALC1/2014	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00488/AM15/	RLA File :04/24/040/00214/AM15/	Lic.No/Date:0410159758 17.11.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 06.01.2016.			

199	Case No.:32/1/83-ALC1/2015	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00032/AM16/	RLA File :03/94/040/00764/AM15/	Lic.No/Date:0310791181 18.11.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(PC. Div) (OPS). The case is re-listed for 06.01.2016.			

200	Case No.:67/1/83-ALC1/2015	Party Name:SHITAL INDUSTRIES PVT.LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00067/AM16/	RLA File :08/24/040/00302/AM15/	Lic.No/Date:0810133861 18.11.2014	Defer Date:06.01.2016
	Decision: D/L dated 15.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 06.01.2016.			

201	Case No.:5/14/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred

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वाणिज्य विभाग / Deptt. of Commerce
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	HQ File :01/83/050/00491/AM15/	RLA File :08/24/040/00319/AM15/	Lic.No/Date:0810133871 19.11.2014	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

202	Case No.:8/1/83-ALC1/2015	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00008/AM16/	RLA File :05/23/040/00317/AM15/	Lic.No/Date:0510392073 19.11.2014	Defer Date:06.01.2016
	Decision: D/L dated 29.07.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 06.01.2016.			

203	Case No.:25/16/83-ALC1/2014	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00610/AM15/	RLA File :34/24/040/00211/AM15/	Lic.No/Date:3410040704 21.11.2014	Defer Date:06.01.2016
	Decision: D/L dated 25.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) Followed reminder dated 30.07.2015. Re-listed for 06.01.2016.			

204	Case No.:10/14/83-ALC1/2014	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00496/AM15/	RLA File :09/24/040/00478/AM15/	Lic.No/Date:0910061296 24.11.2014	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

205	Case No.:19/1/83-ALC1/2015	Party Name:ACMECHEM LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00019/AM16/	RLA File :02/24/040/00165/AM15/	Lic.No/Date:0210205219 24.11.2014	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

206	Case No.:26/1/83-ALC1/2015	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00026/AM16/	RLA File :05/23/040/00361/AM15/	Lic.No/Date:0510392160 26.11.2014	Defer Date:06.01.2016
	Decision: D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . Followed reminder on 17.11.2015.The case is re-listed for 06.01.2016.			

207	Case No.:24/16/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS	Meet No/Date:11/83-ALC1/2015	Status:Case Approved

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		LIMITED,	18.11.2015	
	HQ File :01/83/050/00609/AM15/	RLA File :03/94/040/00847/AM15/	Lic.No/Date:0310791622 02.12.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (IPM) (ASTROMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTROMUSK CONTENT 62.5% MIN.)	1 kg	1. ISOAMYLENE	0.3011 Kg.
		2. PROPYLENE OXIDE	0.1824 Kg.
		3. ALPHA METHYL STYRENE	0.4626 Kg.
		4. PARAFORMALDEHYDE	0.088 Kg.
		5. ISOPROPYL MYRISTATE	0.350 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

208	Case No.:25/1/83-ALC1/2015	Party Name:ACPL EXPORTS PVT.LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00025/AM16/	RLA File :05/23/040/00334/AM15/	Lic.No/Date:0510392242 02.12.2014	Defer Date:06.01.2016

Decision: Comments awaited from Deptt. of C&PC (Chem Div) . The case is re-listed for 06.01.2016.

209	Case No.:9/1/83-ALC1/2015	Party Name:BIC AUTO PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00009/AM16/	RLA File :05/23/040/00396/AM15/	Lic.No/Date:0510392276 03.12.2014	Defer Date:06.01.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.

210	Case No.:10/1/83-ALC1/2015	Party Name:NL-7 INDIA	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Rejected
	HQ File :01/83/050/00010/AM16/	RLA File :05/24/040/00396/AM15/	Lic.No/Date:0510392274 03.12.2014	Defer Date:

Decision: The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by Deptt. of IPP.

211	Case No.:44/1/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00044/AM16/	RLA File :05/23/040/00399/AM15/	Lic.No/Date:0510392288 04.12.2014	Defer Date:06.01.2016

Decision: D/L dated 24.06.2015 issued by Deptt. of C&PC(PC. Div)(OPS). The case is re-listed for 06.01.2016.

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212	Case No.:47/1/83-ALC1/2015	Party Name:AVERY DENNISON (INDIA) PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00047/AM16/	RLA File :05/23/040/00357/AM15/	Lic.No/Date:0510392302 05.12.2014	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

213	Case No.:30/1/83-ALC1/2015	Party Name:KALPATARU ORGANICS PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00030/AM16/	RLA File :03/94/040/00844/AM15/	Lic.No/Date:0310791868 10.12.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC (Chem Div) (AKA). The case is re-listed for 06.01.2016.			

214	Case No.:50/1/83-ALC1/2015	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00050/AM16/	RLA File :05/23/040/00411/AM15/	Lic.No/Date:0510392409 15.12.2014	Defer Date:06.01.2016
	Decision: D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . Followed reminder on 17.11.2015. The case is re-listed for 06.01.2016.			

215	Case No.:52/1/83-ALC1/2015	Party Name:INDOTAN CHEMICALS LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00052/AM16/	RLA File :02/24/040/00182/AM15/	Lic.No/Date:0210205337 15.12.2014	Defer Date:06.01.2016
	Decision: D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem. Div) . Re-listed for 06.01.2016.			

216	Case No.:73/1/83-ALC1/2015	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00073/AM16/	RLA File :08/24/040/00339/AM15/	Lic.No/Date:0810134111 22.12.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/11/2014-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Acid brown 58 (Dye content 75%)	1 kg	1. H Acid	0.253 kg
		2. Para Nitro Aniline	0.338 kg
		3. Rescorcinol	0.085 kg
		4. Sodium Nitrite	0.173 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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निदेशक सामान्य महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
नई दिल्ली / New Delhi

217	Case No.:2/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00416/AM16/	RLA File :17/24/040/00152/AM15/	Lic.No/Date:1710006008 23.12.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

218	Case No.:14/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00428/AM16/	RLA File :17/24/040/00153/AM15/	Lic.No/Date:1710006009 23.12.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

219	Case No.:6/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00420/AM16/	RLA File :17/24/040/00128/AM15/	Lic.No/Date:1710006010 24.12.2014	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 07.12.2015. The case is re-listed for 06.01.2016.			

220	Case No.:23/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00437/AM16/	RLA File :17/24/040/00154/AM15/	Lic.No/Date:1710006011 24.12.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

221	Case No.:5/16/83-ALC1/2014	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00590/AM15/	RLA File :02/24/040/00176/AM15/	Lic.No/Date:0210205393 29.12.2014	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

222	Case No.:20/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00434/AM16/	RLA File :17/24/040/00160/AM15/	Lic.No/Date:1710006013 29.12.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

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223	Case No.:25/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00439/AM16/	RLA File :17/24/040/00156/AM15/	Lic.No/Date:1710006017 30.12.2014	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

224	Case No.:6/16/83-ALC1/2014	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00591/AM15/	RLA File :09/24/040/00541/AM15/	Lic.No/Date:0910061467 31.12.2014	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

225	Case No.:9/4/83-ALC1/2015	Party Name:TRIPLE999 RETAIL PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00168/AM16/	RLA File :05/24/040/00473/AM15/	Lic.No/Date:0510392692 05.01.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016			

226	Case No.:2/18/83-ALC1/2014	Party Name:TINA ORGANICS PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00691/AM15/	RLA File :05/24/040/00475/AM15/	Lic.No/Date:0510392726 07.01.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

227	Case No.:19/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00433/AM16/	RLA File :17/24/040/00161/AM15/	Lic.No/Date:1710006023 12.01.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

228	Case No.:5/5/83-ALC1/2015	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00244/AM16/	RLA File :02/24/040/00200/AM15/	Lic.No/Date:0210205447 14.01.2015	Defer Date:06.01.2016

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	Decision: D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 06.01.2016.			

229	Case No.:21/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00435/AM16/	RLA File :17/24/040/00165/AM15/	Lic.No/Date:1710006028 16.01.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

230	Case No.:22/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00436/AM16/	RLA File :17/24/040/00163/AM15/	Lic.No/Date:1710006026 16.01.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

231	Case No.:1/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00415/AM16/	RLA File :17/24/040/00169/AM15/	Lic.No/Date:1710006031 19.01.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

232	Case No.:24/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00438/AM16/	RLA File :17/24/040/00168/AM15/	Lic.No/Date:1710006030 19.01.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

233	Case No.:5/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00419/AM16/	RLA File :17/24/040/00174/AM15/	Lic.No/Date:1710006036 20.01.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

234	Case No.:12/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00426/AM16/	RLA File :17/24/040/00171/AM15/	Lic.No/Date:1710006033 20.01.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for			

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235	Case No.:16/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00430/AM16/	RLA File :17/24/040/00173/AM15/	Lic.No/Date:1710006035 20.01.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

236	Case No.:74/5/83-ALC1/2015	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00313/AM16/	RLA File :03/94/040/00950/AM15/	Lic.No/Date:0310793157 21.01.2015	Defer Date:06.01.2016
	Decision: D/L dated 16.09.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 06.01.2016.			

237	Case No.:3/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00417/AM16/	RLA File :17/24/040/00175/AM15/	Lic.No/Date:1710006037 21.01.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

238	Case No.:13/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00427/AM16/	RLA File :17/24/040/00181/AM15/	Lic.No/Date:1710006041 21.01.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

239	Case No.:17/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00431/AM16/	RLA File :17/24/040/00176/AM15/	Lic.No/Date:1710006038 21.01.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

240	Case No.:72/5/83-ALC1/2015	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00311/AM16/	RLA File :03/94/040/00993/AM15/	Lic.No/Date:0310793280 23.01.2015	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written			

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recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (BB) (ASTROMUSK IN BENZYL BENZOATE TOTAL ASTOMUSK CONTENT 62.5%MIN.)	1 kg	1. ISOAMYLENE	0.3011 kg
		2. PROPYLENE OXIDE	0.1824 kg
		3. ALPHA METHYL STYRENE	0.4626 kg
		4. PARAFORMALDEHYDE	0.088 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

241	Case No.:75/5/83-ALC1/2015	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00314/AM16/	RLA File :03/94/040/00967/AM15/	Lic.No/Date:0310793277 23.01.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/6/2015-CH-II dated 04.12.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
BETA CYFLUTHRIN TECHNICAL -DV ESTER ROUTE	1 Kg	1. DV ESTER	0.0150 Kg
		2. TOLUENE	0.0580 Kg
		3. DI METHYL FORMAMIDE	0.0010 Kg
		4. 4-FLUORO-3-PHENOXY BENZALDEHYDE (4-FLUORO-M-PHENOXY BENZALDEHYDE) (FMPB /4-FPBA)	0.5873 Kg
		5. ACETIC ACID	0.0097 Kg
		6. ISO PROPYL ALCOHOL	0.1002 Kg
		7. TRI ETHYL AMINE	0.0750 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

242	Case No.:91/5/83-ALC1/2015	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00330/AM16/	RLA File :29/24/040/00012/AM15/	Lic.No/Date:2910025194 23.01.2015	Defer Date:06.01.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.

243	Case No.:73/5/83-ALC1/2015	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved

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	HQ File :01/83/050/00312/AM16/	RLA File :03/94/040/01000/AM15/	Lic.No/Date:0310793300 27.01.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (DEP) ASTROMUSK (ASTROMUSK IN DIETHYL PHTHALATE TOTAL ASTROMUSK CONTENT 62.5%	1 Kg	1. ISOAMYLENE	0.2900 Kg
		2. PROPYLENE OXIDE	0.1758 Kg
		3. ALPHA METHYL STYRENE	0.4457 Kg
		4. PARAFORMALDEHYDE	0.088 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

244	Case No.:81/18/83-ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00770/AM15/	RLA File :30/24/040/00050/AM15/	Lic.No/Date:3010103352 28.01.2015	Defer Date:06.01.2016

Decision: D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 06.01.2016.

245	Case No.:86/18/83-ALC1/2014	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00775/AM15/	RLA File :04/24/040/00267/AM15/	Lic.No/Date:0410160087 30.01.2015	Defer Date:06.01.2016

Decision: Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 06.01.2016.

246	Case No.:70/5/83-ALC1/2015	Party Name:CHAMPION DAI-ICHI TECHNOLOGIES INDIA LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00309/AM16/	RLA File :03/94/040/00886/AM15/	Lic.No/Date:0310793545 03.02.2015	Defer Date:06.01.2016

Decision: D/L dated 29.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 06.01.2016.

247	Case No.:71/5/83-ALC1/2015	Party Name:CHAMPION DAI-ICHI TECHNOLOGIES INDIA LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00310/AM16/	RLA File :03/94/040/00885/AM15/	Lic.No/Date:0310793544 03.02.2015	Defer Date:06.01.2016

Decision: D/L dated 29.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 06.01.2016.

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वाणिज्य विभाग / Deptt. of Commerce
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248	Case No.:7/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00421/AM16/	RLA File :17/24/040/00183/AM15/	Lic.No/Date:1710006045 04.02.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

249	Case No.:9/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00423/AM16/	RLA File :17/24/040/00182/AM15/	Lic.No/Date:1710006044 04.02.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

250	Case No.:10/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00424/AM16/	RLA File :17/24/040/00184/AM15/	Lic.No/Date:1710006046 10.02.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

251	Case No.:66/5/83-ALC1/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00305/AM16/	RLA File :03/94/040/01051/AM15/	Lic.No/Date:0310793765 11.02.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

252	Case No.:8/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00422/AM16/	RLA File :17/24/040/00190/AM15/	Lic.No/Date:1710006052 13.02.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

253	Case No.:77/5/83-ALC1/2015	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00316/AM16/	RLA File :03/95/040/00959/AM15/	Lic.No/Date:0310793895 16.02.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

254	Case No.:82/5/83-	Party	Meet No/Date:11/83-	Status:Case

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	ALC1/2015	Name:SMOOTHLINE WRITING INSTRUMENTS PVT. LTD.	ALC1/2015 18.11.2015	Approved
	HQ File :01/83/050/00321/AM16/	RLA File :03/95/040/00949/AM15/	Lic.No/Date:0310793998 19.02.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/195/2015-TSW dated 27.11.2015, the Committee decided to approve the case as under :-

Export Item: Ball Point Ink namely CP ULV/CP SAN/ CO OBG Black

Quantity : 40,000 Kg

Import Items :

S. No.	Item Description	Quantity recommended
1.	2 Pheonoxy Ethanol	16,320 Kg.
2.	Kelonic Resin	10,200 Kg
3.	Solvent Dyes	8,160 Kg
4.	Additives	408 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

255	Case No.:83/5/83-ALC1/2015	Party Name:SMOOTHLINE WRITING INSTRUMENTS PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00322/AM16/	RLA File :03/95/040/00950/AM15/	Lic.No/Date:0310793999 19.02.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/195/2015-TSW dated 27.11.2015, the Committee decided to approve the case as under :-

Export Item: Ball Point Ink namely CP ULV/CP SAN/ CO OBG other than Black

Quantity : 40,000 Kg

Import Items :

S. No.	Item Description	Quantity recommended
1.	2 Pheonoxy Ethanol	16,320 Kg.
2.	Kelonic Resin	11,424 Kg
3.	Solvent Dyes	4,896 Kg
4.	Additives	408 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

256	Case No.:11/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00425/AM16/	RLA File :17/24/040/00192/AM15/	Lic.No/Date:1710006054 19.02.2015	Defer Date:06.01.2016

Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for

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257	Case No.:89/5/83-ALC1/2015	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00328/AM16/	RLA File :03/95/040/00954/AM15/	Lic.No/Date:0310794024 20.02.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

258	Case No.:41/5/83-ALC1/2015	Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00280/AM16/	RLA File :34/24/040/00307/AM15/	Lic.No/Date:3410040977 23.02.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/10/2015-CH-II dated 21.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Quent 19/Songnox PQ/Alkanox 24-44 /Tetrakis (2,4 –di tert-butylphenyl) [1,1-biphenyl] 4,4- diylbisphosphonite	1 kg.	1. Biphenyl	0.189 kg
		2. 2,4-di tertary-butyl phenol (2,4 DTBP)	0.886 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

259	Case No.:64/5/83-ALC1/2015	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00303/AM16/	RLA File :03/94/040/01096/AM15/	Lic.No/Date:0310794058 23.02.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/10/2015-CH-II dated 21.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (DEP) ASTROMUSK (ASTROMUSK IN DIETHYL PHTHALATE TOTAL ASTROMUSK CONTENT 62.5%)	1 kg	1. ISOAMYLENE	0.2900 Kg
		2. PROPYLENE OXIDE	0.1758 kg
		3. ALPHA METHYL STYRENE	0.4457 kg
		4.PARAFORMALDEHYDE	0.088 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

260	Case No.:87/5/83-ALC1/2015	Party Name:AIMCO PESTICIDES LIMITED	Meet No/Date:11/83-ALC1/2015	Status:Case Approved

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			18.11.2015	
	HQ File :01/83/050/00326/AM16/	RLA File :03/94/040/01099/AM15/	Lic.No/Date:0310794059 23.02.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/19/2013-CH-II dated 06.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Triclopyr Acid Technical 98% Min.	1 kg	1. NA-TCP 85% MIN.	1.16 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

261	Case No.:1/18/83-ALC1/2014	Party Name:ITC LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00690/AM15/	RLA File :09/24/040/00658/AM15/	Lic.No/Date:0910061644 24.02.2015	Defer Date:06.01.2016

Decision: Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 06.01.2016.

262	Case No.:65/5/83-ALC1/2015	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00304/AM16/	RLA File :03/94/040/00890/AM15/	Lic.No/Date:0310794116 24.02.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/60/2011-CH-II dated 20.10.2015, the Committee decided to approve the case as under :-

1. Item of Export	Qty	Item of Import	Qty.
NICKEL ADDITIVE 220	1 Litre	SODIUM SACCHARIN	0.230 kg

2. Item of Export	Qty	Item of Import	Qty.
NICKEL ADDITIVE 922	1 Litre	SODIUM SACCHARIN	0.230 kg

3. Item of Export	Qty	Item of Import	Qty.
NICKEL ADDITIVE 262	1 Litre	SODIUM SACCHARIN	0.300 kg

4. Item of Export	Qty	Item of Import	Qty.
NICKEL ADDITIVE 220 E	1 Litre	SODIUM SACCHARIN	0.180 kg

5. Item of Export	Qty	Item of Import	Qty.
GROWCLEAR GWC	1 Litre	TECHNICAL LGW 280 (LOW FLOW)	0.950 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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263	Case No.:88/5/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00327/AM16/	RLA File :03/95/040/00870/AM15/	Lic.No/Date:0310794095 24.02.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 06.01.2016.			

264	Case No.:63/5/83-ALC1/2015	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00302/AM16/	RLA File :03/94/040/01113/AM15/	Lic.No/Date:0310794148 25.02.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (IPM) (ASTROMUSK IN ISOPROPYL MYRISTATE, TOTAL ASTROMUSK CONTENT 62.5% MIN.)	1 kg	1. ISOAMYLENE	0.3011 Kg.
		2. PROPYLENE OXIDE	0.1824 Kg.
		3. ALPHA METHYL STYRENE	0.4626 Kg.
		4. PARAFORMALDEHYDE	0.088 Kg.
		5. ISOPROPYL MYRISTATE	0.350 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

265	Case No.:87/18/83-ALC1/2014	Party Name:ADITYA SYNTHETIC	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00776/AM15/	RLA File :08/24/040/00444/AM15/	Lic.No/Date:0810134678 26.02.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 06.01.2016.			

266	Case No.:26/5/83-ALC1/2015	Party Name:U.V.RESINS PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00265/AM16/	RLA File :56/24/040/00020/AM15/	Lic.No/Date:5610004554 27.02.2015	Defer Date:06.01.2016
	Decision: D/L dated 03.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 06.01.2016.			

267	Case No.:39/5/83-ALC1/2015	Party Name:A. SCHULMAN PLASTICS INDIA PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00278/AM16/	RLA File :34/24/040/00308/AM15/	Lic.No/Date:3410040993 27.02.2015	Defer Date:06.01.2016
	Decision: D/L dated 03.09.2015 issued by Deptt. of C&PC(PC Div)(OPS) . The case is re-listed			

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268	Case No.:53/7/83-ALC1/2015	Party Name:ASAHI INDIA GLASS LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00467/AM16/	RLA File :03/94/040/00697/AM14/	Lic.No/Date:0310794287 02.03.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

269	Case No.:25/5/83-ALC1/2015	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00264/AM16/	RLA File :30/24/040/00059/AM15/	Lic.No/Date:3010103393 03.03.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 06.01.2016.			

270	Case No.:105/7/83-ALC1/2015	Party Name:HF METAL ART PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00519/AM16/	RLA File :13/24/040/00052/AM15/	Lic.No/Date:1310047807 03.03.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

271	Case No.:6/5/83-ALC1/2015	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00245/AM16/	RLA File :04/24/040/00018/AM15/	Lic.No/Date:0410160223 04.03.2015	Defer Date:06.01.2016
	Decision: D/L dated 18.10.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 06.01.2016.			

272	Case No.:18/5/83-ALC1/2015	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00257/AM16/	RLA File :08/24/040/00407/AM15/	Lic.No/Date:0810134728 04.03.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 06.01.2016.			

273	Case No.:42/5/83-ALC1/2015	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00281/AM16/	RLA File :10/24/040/00125/AM15/	Lic.No/Date:1010059047 04.03.2015	Defer Date:06.01.2016

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	Decision: Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 06.01.2016.

274	Case No.:19/5/83-ALC1/2015	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00258/AM16/	RLA File :05/23/040/00535/AM15/	Lic.No/Date:0510393491 05.03.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 06.01.2016.			

275	Case No.:70/7/83-ALC1/2015	Party Name:K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00484/AM16/	RLA File :03/94/040/01119/AM15/	Lic.No/Date:0310794422 09.03.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

276	Case No.:10/9/83-ALC1/2015	Party Name:NEWAGE LAMINATORS PVT.LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00544/AM16/	RLA File :05/24/040/00584/AM15/	Lic.No/Date:0510393495 09.03.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

277	Case No.:57/5/83-ALC1/2015	Party Name:FITWEL GASKET COMPANY (INDIA) PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00296/AM16/	RLA File :31/83/040/00251/AM15/	Lic.No/Date:3110065314 10.03.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 06.01.2016.			

278	Case No.:56/7/83-ALC1/2015	Party Name:PANAMA PETROCHEM LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00470/AM16/	RLA File :03/95/040/00893/AM15/	Lic.No/Date:0310794477 10.03.2015	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 07.12.2015. The case is re-listed for 06.01.2016.			

279	Case No.:57/7/83-ALC1/2015	Party Name:PARAMOUNT MINERALS & CHEMICALS LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred

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विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
नई दिल्ली / New Delhi

	HQ File :01/83/050/00471/AM16/	RLA File :03/95/040/00987/AM15/	Lic.No/Date:0310794484 10.03.2015	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 07.12.2015. The case is re-listed for 06.01.2016.			

280	Case No.:59/7/83-ALC1/2015	Party Name:PARAM WOOD MOULDING PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00473/AM16/	RLA File :03/95/040/00854/AM15/	Lic.No/Date:0310794494 10.03.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of IPP (Nand Lal). The case re-listed for 06.01.2016.			

281	Case No.:40/5/83-ALC1/2015	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00279/AM16/	RLA File :08/24/040/00361/AM15/	Lic.No/Date:0810134771 11.03.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/68/2012-CH-II dated 17.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Castor oil Ethoxylate 200 Mole (50%) (Maganon COE 200 (50%)	1 kg	Ethylene Oxide	0.452 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

282	Case No.:51/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00290/AM16/	RLA File :17/24/040/00202/AM15/	Lic.No/Date:1710006065 11.03.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/78/2012-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
PGMS (GLYCEROL MONO STEARATE)	1 kg.	STEARIC ACID	0.7930 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

283	Case No.:58/7/83-ALC1/2015	Party Name:MICRO INKS PRIVATE LIMITED.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00472/AM16/	RLA File :03/95/040/00997/AM15/	Lic.No/Date:0310794509 11.03.2015	Defer Date:

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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/24/2013-CH-II dated 19.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
COBALT OCTOATE DRIER (Cobalt content: 6.6%)	1 kg	COBALT SULPHATE HEPTAHYDRATE	0.322 KG
		2-ETHYL HEXANOIC ACID	0.337 KG
		CAUSTIC LYE(on 100% Basis)	0.095 KG
		PETROLEUM DISTILLATE	0.595 KG
		BUTYL CELLOSOLVE	0.019 KG
		BEZOIC ACID	0.001 KG

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

284	Case No.:54/5/83-ALC1/2015	Party Name:CYTECH COATING PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00293/AM16/	RLA File :52/24/040/00070/AM15/	Lic.No/Date:5210041461 12.03.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of IPP(Nand Lal). The case re-listed for 06.01.2016.			

285	Case No.:58/5/83-ALC1/2015	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00297/AM16/	RLA File :13/24/040/00053/AM15/	Lic.No/Date:1310047811 12.03.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

286	Case No.:8/5/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00247/AM16/	RLA File :05/23/040/00564/AM15/	Lic.No/Date:0510393568 13.03.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(PC Div.). The case re-listed for 06.01.2016.			

287	Case No.:10/5/83-ALC1/2015	Party Name:BEE CHEMS	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00249/AM16/	RLA File :06/24/040/00037/AM15/	Lic.No/Date:0610038091 13.03.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 06.01.2016.			

288	Case No.:84/5/83-	Party Name:PHILLIPS	Meet No/Date:11/83-	Status:Case

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	ALC1/2015	CARBON BLACK LTD	ALC1/2015 18.11.2015	Deferred
	HQ File :01/83/050/00323/AM16/	RLA File :02/24/040/00210/AM15/	Lic.No/Date:0210205640 16.03.2015	Defer Date:06.01.2016
	Decision :D/L dated 22.07.2015 issued by DIPP. The case is re-listed for 06.01.2016.			

289	Case No.:54/7/83-ALC1/2015	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00468/AM16/	RLA File :03/94/040/01150/AM15/	Lic.No/Date:0310794613 16.03.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/47/2014-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ASTROMUSK (DEP) ASTROMUSK (ASTROMUSK IN DIETHYL PHTHALATE TOTAL ASTROMUSK CONTENT 62.5%	1 Kg	1. ISOAMYLENE	0.2900 Kg
		2. PROPYLENE OXIDE	0.1758 Kg
		3. ALPHA METHYL STYRENE	0.4457 Kg
		4. PARAFORMALDEHYDE	0.088 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

290	Case No.:60/7/83-ALC1/2015	Party Name:PAPER PLUS CORPORATION	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00474/AM16/	RLA File :03/95/040/01036/AM15/	Lic.No/Date:0310794586 16.03.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/145/2015-TSW dated 25.08.2015, the Committee decided to approve the case as under :-

Export Item: Self Adhesive paper (170 GSM +/- 10%) with Adhesive coating weight of 20 GSM/SQM

Quantity : 1 Sq.mt.

Import Items :

S. No.	Item Description	Quantity recommended
1.	Relevant One Side Coated Paper (75GSM+/- 10%)	1.04 Sq. Meter./ Sq. Mt content in export product
2.	Adhesive (55% Solid)(Water based)	0.042 Kg
3.	Relevant Silicon Coated Paper (75 GSM +/- 10%)	1.04 Sq. Mete./ Sq. Mt content in export product

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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291	Case No.:24/5/83-ALC1/2015	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00263/AM16/	RLA File :05/23/040/00567/AM15/	Lic.No/Date:0510393617 18.03.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

292	Case No.:62/5/83-ALC1/2015	Party Name:SHRI RAM SWITCHGEARS PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00301/AM16/	RLA File :11/24/040/00015/AM15/	Lic.No/Date:1110028131 18.03.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of IPP (Nand Lal). The case is re-listed for 06.01.2016.			

293	Case No.:55/7/83-ALC1/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00469/AM16/	RLA File :03/94/040/01155/AM15/	Lic.No/Date:0310794659 18.03.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

294	Case No.:45/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00284/AM16/	RLA File :17/24/040/00207/AM15/	Lic.No/Date:1710006069 19.03.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

295	Case No.:46/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00285/AM16/	RLA File :17/24/040/00208/AM15/	Lic.No/Date:1710006070 19.03.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/78/2012-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Product -EP- 6200 (OXIRANE METHYL POLYMER WITH OXIRANE)	1 kg	POLY PROPYLENE GLYCOL	0.3967 kg
		Ethylene Oxide	0.1912 kg
		Propylene Oxide	0.4124 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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296	Case No.:49/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00288/AM16/	RLA File :17/24/040/00209/AM15/	Lic.No/Date:1710006071 19.03.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem Div) (AKA) . The case is re-listed for 06.01.2016.			

297	Case No.:50/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00289/AM16/	RLA File :17/24/040/00206/AM15/	Lic.No/Date:1710006068 19.03.2015	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/78/2012-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-			

Item of Export	Qty.	Item of Import	Qty
Product -10- BN (POLYETHYLENE GLYCOL 40 CASTER OIL)	1 kg	Ethylene Oxide	0.658 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

298	Case No.:46/7/83-ALC1/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00460/AM16/	RLA File :09/24/040/00699/AM15/	Lic.No/Date:0910061729 19.03.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

299	Case No.:30/5/83-ALC1/2015	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00269/AM16/	RLA File :05/23/040/00576/AM15/	Lic.No/Date:0510393672 20.03.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of IPP (Nand Lal). The case is re-listed for 06.01.2016.			

300	Case No.:51/7/83-ALC1/2015	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00465/AM16/	RLA File :09/24/040/00702/AM15/	Lic.No/Date:0910061738 20.03.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

301	Case No.:47/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015	Status:Case Approved

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			18.11.2015	
	HQ File :01/83/050/00286/AM16/	RLA File :17/24/040/00213/AM15/	Lic.No/Date:1710006076 23.03.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/78/2012-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Product -27410 (FATTY ALCOHOL ALKOXYLATE)	1 kg.	LAURYL ALCOHOL (C12-C14 ALCOHOL) MYRISTYL ALCOHOL	0.1804 kg
		Ethylene Oxide	0.1654 kg
		Propylene Oxide	0.6542 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

302	Case No.:48/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00287/AM16/	RLA File :17/24/040/00212/AM15/	Lic.No/Date:1710006075 23.03.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/78/2012-CH-II dated 10.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Product -27410 (FATTY ALCOHOL ALKOXYLATE)	1 kg.	LAURYL ALCOHOL (C12-C14 ALCOHOL) MYRISTYL ALCOHOL	0.1804 kg
		Ethylene Oxide	0.1654 kg
		Propylene Oxide	0.6542 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

303	Case No.:78/5/83-ALC1/2015	Party Name:CHEMOCID IMPEX PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00317/AM16/	RLA File :03/94/040/01154/AM15/	Lic.No/Date:0310794814 23.03.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/23/2013-CH-II dated 24.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Yellow G Liquid (Solvent Yellow 124) (Dye Content 55%)	1 kg.	1. VINYL ISOBUTYL ETHER	0.517 Kg
		2. SODIUM NITRITE	0.170 kg
		3. RELEVANT AROMATIC HYDROCARBON SOLVENT	0.562 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

304	Case No.:31/5/83-	Party Name:FORACE	Meet No/Date:11/83-	Status:Case

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	ALC1/2015	POLYMERS (P) LTD.	ALC1/2015 18.11.2015	Deferred
	HQ File :01/83/050/00270/AM16/	RLA File :05/23/040/00586/AM15/	Lic.No/Date:0510393709 24.03.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div) . The case is re-listed for 06.01.2016.			

305	Case No.:32/5/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00271/AM16/	RLA File :05/23/040/00584/AM15/	Lic.No/Date:0510393708 24.03.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div) . The case is re-listed for 06.01.2016.			

306	Case No.:68/7/83-ALC1/2015	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00482/AM16/	RLA File :03/94/040/01045/AM15/	Lic.No/Date:0310794833 24.03.2015	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/176/2011-CH-II dated 24.11.2015, the Committee decided to approve the case as under :-			

Item of Export	Qty.	Item of Import	Qty
Fuel additive, DORF-4351	1 kg	1. UNIDYME 18/ DIMER FATTY ACID/DIMER ACID/PRIPOL 1017 TSUNODYME 228/ TSUNODYME 228/HARI DIMER FATTY ACID 0950 RADIA	0.500 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

307	Case No.:38/5/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00277/AM16/	RLA File :05/23/040/00585/AM15/	Lic.No/Date:0510393733 25.03.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div) . The case is re-listed for 06.01.2016.			

308	Case No.:75/1/83-ALC1/2015	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00854/AM15/	RLA File :09/24/040/00619/AM15/	Lic.No/Date:0910061785 27.03.2015	Defer Date:06.01.2016
	Decision: D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem. Div). Re-listed for 06.01.2016.			

309	Case No.:65/7/83-ALC1/2015	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:11/83-ALC1/2015	Status:Case Approved

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वाणिज्य विभाग / Deptt. of Commerce
नई दिल्ली / New Delhi

			18.11.2015	
	HQ File :01/83/050/00479/AM16/	RLA File :03/95/040/01088/AM15/	Lic.No/Date:0310794939 27.03.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/7/2014-CH-II dated 20.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Prallethrin Technical	1 kg	1. Chrysanthemic Acid Chloride	0.689 kg
		2. Prallethlone Alcohol	0.532 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

310	Case No.:66/7/83-ALC1/2015	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00480/AM16/	RLA File :03/94/040/01168/AM15/	Lic.No/Date:0310794994 30.03.2015	Defer Date:06.01.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.

311	Case No.:76/1/83-ALC1/2015	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00855/AM15/	RLA File :09/24/040/00618/AM15/	Lic.No/Date:0910061814 31.03.2015	Defer Date:06.01.2016

Decision: D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem. Div). Re-listed for 06.01.2016.

312	Case No.:80/5/83-ALC1/2015	Party Name:SMOOTHLINE WRITING INSTRUMENTS PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00319/AM16/	RLA File :03/95/040/01077/AM15/	Lic.No/Date:0310795057 31.03.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/195/2015-TSW dated 27.11.2015, the Committee decided to approve the case as under :-

Export Item: Ball Point Ink namely CP ULV/CP SAN/ CO OBG other than Black

Quantity : 40,000 Kg

Import Items :

S. No.	Item Description	Quantity recommended
1.	2 Pheonoxy Ethanol	16,320 Kg.
2.	Kelonic Resin	11,424 Kg
3.	Solvent Dyes	4,896 Kg
4.	Additives	408 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of

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313	Case No.:81/5/83-ALC1/2015	Party Name: WRITING INSTRUMENTS PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00320/AM16/	RLA File :03/95/040/01076/AM15/	Lic.No/Date:0310795058 31.03.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/195/2015-TSW dated 27.11.2015, the Committee decided to approve the case as under :-

Export Item: Ball Point Ink namely CP ULV/CP SAN/ CO OBG Black

Quantity : 40,000 Kg

Import Items :

S. No.	Item Description	Quantity recommended
1.	2 Pheonoxy Ethanol	16,320 Kg.
2.	Kelonic Resin	10,200 Kg
3.	Solvent Dyes	8,160 Kg
4.	Additives	408 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

314	Case No.:47/7/83-ALC1/2015	Party Name:UNITED MUD-CHEM PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00461/AM16/	RLA File :03/95/040/01108/AM15/	Lic.No/Date:0310795038 31.03.2015	Defer Date:06.01.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.

315	Case No.:67/7/83-ALC1/2015	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00481/AM16/	RLA File :03/94/040/01195/AM15/	Lic.No/Date:0310795046 31.03.2015	Defer Date:06.01.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.

316	Case No.:69/7/83-ALC1/2015	Party Name:ASAHI INDIA GLASS LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00483/AM16/	RLA File :03/94/040/01201/AM15/	Lic.No/Date:0310795132 07.04.2015	Defer Date:06.01.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.

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317	Case No.:61/7/83-ALC1/2015	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00475/AM16/	RLA File :03/95/040/00976/AM15/	Lic.No/Date:0310795182 08.04.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

318	Case No.:63/7/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00477/AM16/	RLA File :03/95/040/01100/AM15/	Lic.No/Date:0310795222 09.04.2015	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 23.10.2015. The case is re-listed for 06.01.2016.			

319	Case No.:28/7/83-ALC1/2015	Party Name:SOUTHERN HYDROCARBONS	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00442/AM16/	RLA File :25/24/040/00006/AM15/	Lic.No/Date:2510004395 13.04.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/59/2015-CH-II dated 19.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Modified Starches (Drilling Starch/Carbe Binder) Pregel Starch for drilling application	1 kg	Tapioca Starch (Super Fine Starch)	1.05 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

320	Case No.:62/7/83-ALC1/2015	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00476/AM16/	RLA File :03/95/040/01078/AM15/	Lic.No/Date:0310795275 13.04.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/60/2015-TSW dated 27.11.2015, the Committee decided to approve the case as under :-

S. No.	Export item	Qty.	Import item	Qty. recommended
1	Coated paper – rolls –J-80270-2" spool with one side not exceeding 914 mm and the other not	1 Kg	Coated Paper (J-80270) in Jumbo roll GSM 95 +10%	1.005 Kg per Kg of export

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	exceeding 45 M in folded state GSM 95+10%			
2	Coated paper –rolls –J-80270-2" spool with one not exceeding 610 mm and the other side not exceeding 45 M in folded state GSM 95+ 10%	1 Kg	Coated Paper (J-80270) in Jumbo roll GSM 95+10%	1.005 Kg per Kg of export
3	Coated paper-rolls – J-80270-2" spool with one side not exceeding 11067mm and the other side not exceeding 35 M in folded state GSM 120 + 10%	1 Kg	Coated Paper (J-80270) in Jumbo roll GSM 120 +10%	1.005 Kg per Kg of export
4	Coated paper-rolls- J-37110-2" spool with one side not exceeding 914mm and the other side not exceeding 20 M in folded state GSM 180 + 10%	1 Kg	Coated Paper (J-3710) in Jumbo roll GSM 180+10%	1.005 Kg per Kg of export
5	Natural Transparent/ Translucent Tracing paper rolls 2" spool with one side not exceeding 610 mm and other side not exceeding 50 M, GSM 115+10%	1 Kg	Natural Transparent/ Translucent Tracing paper in jumbo rolls GSM 115 +10%	1.005 Kg per Kg of export
6	Natural Transparent/ Translucent Tracing paper-sheets with one side not exceeding 914 mm and other side not exceeding 64CM, GSM 115+10%	1 Kg	Natural Transparent/ Translucent Tracing paper in jumbo rolls GSM 115 + 10%	1.03 Kg per Kg of export

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

321	Case No.:29/7/83-ALC1/2015	Party Name:SNAM ABRASIVES PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00443/AM16/	RLA File :07/24/040/00003/AM16/	Lic.No/Date:0710108027 15.04.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

322	Case No.:30/7/83-ALC1/2015	Party Name:SIDDHI VINAYAKA SPECHEM PVT.LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00444/AM16/	RLA File :07/24/040/00490/AM15/	Lic.No/Date:0710108020 15.04.2015	Defer Date:06.01.2016
	Decision: D/L dated 02.12.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for			

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323	Case No.:38/7/83-ALC1/2015	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00452/AM16/	RLA File :34/24/040/00005/AM16/	Lic.No/Date:3410041139 15.04.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2015.			

324	Case No.:39/7/83-ALC1/2015	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00453/AM16/	RLA File :34/24/040/00004/AM16/	Lic.No/Date:3410041138 15.04.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

325	Case No.:49/7/83-ALC1/2015	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00463/AM16/	RLA File :07/24/040/00004/AM16/	Lic.No/Date:0710108029 15.04.2015	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 07.12.2015. The case is re-listed for 06.01.2016.			

326	Case No.:64/7/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00478/AM16/	RLA File :03/95/040/01087/AM15/	Lic.No/Date:0310795319 15.04.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

327	Case No.:48/7/83-ALC1/2015	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00462/AM16/	RLA File :02/24/040/00007/AM16/	Lic.No/Date:0210205722 20.04.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

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328	Case No.:85/7/83-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00499/AM16/	RLA File :15/24/040/00002/AM16/	Lic.No/Date:1510022051 20.04.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

329	Case No.:37/7/83-ALC1/2015	Party Name:BURDA DRUCK INDIA PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00451/AM16/	RLA File :05/23/040/00604/AM15/	Lic.No/Date:0510393917 23.04.2015	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 04.12.2015. The case is re-listed for 06.01.2016.			

330	Case No.:44/7/83-ALC1/2015	Party Name:SHIVA EXIM ENTERPRISES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00458/AM16/	RLA File :05/24/040/00616/AM15/	Lic.No/Date:0510393915 23.04.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

331	Case No.:32/7/83-ALC1/2015	Party Name:MCCOY SOUDAL SEALANTS ADHESIVES AND FOAMS PVT. LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00446/AM16/	RLA File :05/24/040/00234/AM15/	Lic.No/Date:0510393956 24.04.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

332	Case No.:73/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00487/AM16/	RLA File :17/24/040/00004/AM16/	Lic.No/Date:1710006095 24.04.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

333	Case No.:45/7/83-ALC1/2015	Party Name:LA-DE MURE	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0510394002	Defer

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	:01/83/050/00459/AM16/	:05/23/040/00546/AM15/	27.04.2015	Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

334	Case No.:31/7/83-ALC1/2015	Party Name:GIRIDHAR TECHFAB PVT.LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00445/AM16/	RLA File :08/24/040/00022/AM16/	Lic.No/Date:0810135140 28.04.2015	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 07.12.2015. The case is re-listed for 06.01.2016.			

335	Case No.:74/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00488/AM16/	RLA File :17/24/040/00005/AM16/	Lic.No/Date:1710006097 28.04.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

336	Case No.:1/3/83-ALC1/2015	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00157/AM16/	RLA File :03/95/040/00888/AM15/	Lic.No/Date:0310795660 30.04.2015	Defer Date:06.01.2016
	Decision: D/L dated 16.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 06.01.2016.			

337	Case No.:26/7/83-ALC1/2015	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00440/AM16/	RLA File :04/24/040/00007/AM16/	Lic.No/Date:0410160468 30.04.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

338	Case No.:27/7/83-ALC1/2015	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00441/AM16/	RLA File :31/83/040/00008/AM16/	Lic.No/Date:3110065402 30.04.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

339	Case No.:40/7/83-	Party Name:CHARMINAR	Meet No/Date:11/83-	Status:Case

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	ALC1/2015	JOINTINGS PVT LTD	ALC1/2015 18.11.2015	Approved
	HQ File :01/83/050/00454/AM16/	RLA File :05/23/040/00014/AM16/	Lic.No/Date:0510394041 30.04.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/320/2015-TSW dated 27.11.2015, the Committee decided to approve the case as under :-

Export Item: CAF Jointing Sheets Containing Min. 40% Asbestos

Quantity : 1 MT

Import Items :

S. No.	Item Description	Quantity recommended
1.	Raw Asbestos (Chrysotile)	0.40 Mt
2.	Synthetic Rubber, NBR with different grades	0.126 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

340	Case No.:52/7/83-ALC1/2015	Party Name:PRAVIN CHHAPERIA MR(PROP.M/S.CHHAPERIA INTL CO)	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00466/AM16/	RLA File :07/24/040/00020/AM16/	Lic.No/Date:0710108138 30.04.2015	Defer Date:06.01.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.

341	Case No.:36/7/83-ALC1/2015	Party Name:GSC, GLASS LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00450/AM16/	RLA File :05/23/040/00029/AM16/	Lic.No/Date:0510394085 01.05.2015	Defer Date:06.01.2016

Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of IPP for providing the comments. U.O issued on 02.12.2015. The case is re-listed for 06.01.2016.

342	Case No.:28/9/83-ALC1/2015	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00562/AM16/	RLA File :09/24/040/00017/AM16/	Lic.No/Date:0910061953 01.05.2015	Defer Date:06.01.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.

343	Case No.:82/7/83-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred

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	HQ File :01/83/050/00496/AM16/	RLA File :15/24/040/00006/AM16/	Lic.No/Date:1510022060 05.05.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

344	Case No.:42/7/83-ALC1/2015	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00456/AM16/	RLA File :08/24/040/00032/AM16/	Lic.No/Date:0810135201 06.05.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/12/2015-CH-II dated 04.12.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
REACTIVE SCARLET 2GF (REACTIVE RED 222)	1 Kg.	1. PARA ANISIDINE 3 SULFONIC ACID	0.228 KG
		2. J. ACID	0.295 KG
		3. CYANURIC CHLORIDE	0.207 KG
		4. N ETHYL META BASE ESTER	0.346 KG

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

345	Case No.:43/7/83-ALC1/2015	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00457/AM16/	RLA File :08/24/040/00031/AM16/	Lic.No/Date:0810135200 06.05.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 06.01.2016.			

346	Case No.:2/3/83-ALC1/2015	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00158/AM16/	RLA File :08/24/040/00011/AM16/	Lic.No/Date:0810135236 08.05.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

347	Case No.:90/5/83-ALC1/2015	Party Name:LOXIM INDUSTRIES LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00329/AM16/	RLA File :08/24/040/00030/AM16/	Lic.No/Date:0810135237 08.05.2015	Defer Date:

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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/65/2014-CH-II dated 17.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ORANGE R LIQUID/DIRECT BROWN 44 LIQUID/ COLORANT LIL LQ	1 kg	1META PHENYLENE DIAMINE	0.166 Kg
		2. SULFANILIC ACID	0.185 Kg
		3. DI METHYL ETHANOL AMINE	0.125 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

348	Case No.:41/7/83-ALC1/2015	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00455/AM16/	RLA File :32/24/040/00004/AM16/	Lic.No/Date:3210077538 08.05.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div) . The case is re-listed for 06.01.2016.			

349	Case No.:33/7/83-ALC1/2015	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00447/AM16/	RLA File :05/23/040/00042/AM16/	Lic.No/Date:0510394194 11.05.2015	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of IPP for providing the comments. U.O issued on 07.12.2015. The case is re-listed for 06.01.2016.			

350	Case No.:34/7/83-ALC1/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00448/AM16/	RLA File :05/24/040/00062/AM16/	Lic.No/Date:0510394198 12.05.2015	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of IPP for providing the comments. U.O issued on 07.12.2015. The case is re-listed for 06.01.2016.			

351	Case No.:3/3/83-ALC1/2015	Party Name:UPL LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00159/AM16/	RLA File :03/95/040/00622/AM14/	Lic.No/Date:0310795879 13.05.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div) . The case is re-listed for 06.01.2016.			

352	Case No.:35/7/83-ALC1/2015	Party Name:AVERY DENNISON (INDIA) PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File	RLA File	Lic.No/Date:0510394231	Defer Date:

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	:01/83/050/00449/AM16/	:05/23/040/00020/AM16/	13.05.2015	

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/242/2015-TSW dated 27.11.2015, the Committee decided to approve the case as under :-

Export Item: Self Adhesive Paper 155 GSM +/- 10%

Quantity : 1 Sq.Meter

Import Items :

S. No.	Item Description	Quantity recommended
1	Coated Paper 78 GSM +/- 10%	1.04 Sq. Meter/ Sq. meter content contain in export product
2	Glassine Base Paper 59 GSM +/- 10%	1.05 Sq. Meter/ Sq. meter content contain in export product
3	Solprene (Butadiene Styrene polymer)	0.003454778 Kg
4	Sylvalite (Resin Ester Gums)	0.0060968 Kg
5	Quintac (Styrene Isoprene Copolymer)	0.0026419 Kg
6	Regalite (Hydrocarbon Resin)	0.0017275 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

353	Case No.:75/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00489/AM16/	RLA File :17/24/040/00009/AM16/	Lic.No/Date:1710006101 13.05.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

354	Case No.:78/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00492/AM16/	RLA File :17/24/040/00011/AM16/	Lic.No/Date:1710006102 13.05.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

355	Case No.:83/7/83-ALC1/2015	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00497/AM16/	RLA File :02/24/040/00002/AM16/	Lic.No/Date:0210205793 14.05.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

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356	Case No.:12/9/83-ALC1/2015	Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00546/AM16/	RLA File :34/24/040/00039/AM16/	Lic.No/Date:3410041228 15.05.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

357	Case No.:81/7/83-ALC1/2015	Party Name:GREENLAM INDUSTRIES LIMITED.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00495/AM16/	RLA File :05/23/040/00031/AM16/	Lic.No/Date:0510394294 19.05.2015	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(PC Div) for providing the comments. U.O issued on 02.12.2015. The case is re-listed for 06.01.2016.			

358	Case No.:86/7/83-ALC1/2015	Party Name:GREENLAM INDUSTRIES LIMITED.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00500/AM16/	RLA File :05/23/040/00032/AM16/	Lic.No/Date:0510394295 19.05.2015	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of IPP for providing the comments. U.O issued on 07.12.2015. The case is re-listed for 06.01.2016.			

359	Case No.:76/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00490/AM16/	RLA File :17/24/040/00013/AM16/	Lic.No/Date:1710006117 20.05.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div) . The case is re-listed for 06.01.2016.			

360	Case No.:99/7/83-ALC1/2015	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00513/AM16/	RLA File :03/95/040/00018/AM16/	Lic.No/Date:0310796047 20.05.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of C&PC(Chem.Div)(AKA) . The case is re-listed for 06.01.2016.			

361	Case No.:77/7/83-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00491/AM16/	RLA File :15/24/040/00008/AM16/	Lic.No/Date:1510022065 21.05.2015	Defer Date:06.01.2016

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	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.

362	Case No.:84/7/83-ALC1/2015	Party Name:AVERY DENNISON (INDIA) PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00498/AM16/	RLA File :05/23/040/00048/AM16/	Lic.No/Date:0510394325 21.05.2015	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of IPP for providing the comments. U.O issued on 07.12.2015. The case is re-listed for 06.01.2016.			

363	Case No.:18/9/83-ALC1/2015	Party Name:S M S PHARMACEUTICALS LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00552/AM16/	RLA File :09/24/040/00024/AM16/	Lic.No/Date:0910062056 21.05.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

364	Case No.:7/9/83-ALC1/2015	Party Name:TAKASAGO INTERNATIONAL (I) PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00541/AM16/	RLA File :04/24/040/00044/AM16/	Lic.No/Date:0410160578 26.05.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

365	Case No.:101/7/83-ALC1/2015	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00515/AM16/	RLA File :03/95/040/00099/AM16/	Lic.No/Date:0310796238 27.05.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

366	Case No.:80/7/83-ALC1/2015	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00494/AM16/	RLA File :02/24/040/00025/AM16/	Lic.No/Date:0210205842 29.05.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

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367	Case No.:93/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00507/AM16/	RLA File :17/24/040/00015/AM16/	Lic.No/Date:1710006124 29.05.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

368	Case No.:102/7/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00516/AM16/	RLA File :03/95/040/01013/AM15/	Lic.No/Date:0310796320 29.05.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Tartrazine (C.I. No. 19140) (Dye content 87%)	1 Kg	1. Dimethyl Acetal Succinate	0.560 kg
		2. Sulphanilic Acid	0.921 kg
		3. Sodium Nitrite	0.400 kg
		4. Caustic Soda	0.360 kg
		5. Soda Ash Indigo	0.570 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

369	Case No.:103/7/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00517/AM16/	RLA File :03/95/040/01014/AM15/	Lic.No/Date:0310796321 29.05.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Sunset Yellow (Food Yellow 3) (C.I. No. 15985) (Dye content 85%)	1 kg	1. Sulphonic Acid	0.625 kg
		2. Beta Naphthol	0.527 kg
		3. Sodium Nitrite	0.184 kg
		4. Soda Ash	0.431 kg
		5. Caustic Soda	0.250 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

370	Case No.:27/9/83-ALC1/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File	RLA File	Lic.No/Date:0910062090	Defer Date:

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	:01/83/050/00561/AM16/	:09/24/040/00121/AM16/	29.05.2015	

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/138/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Jarocol Madder Red/ Madder Red	1 kg	2,7 Dihydroxy Naphthalene	1.00 kg
		Dimethyl Sulphate (DMS)	2.36 kg
		Sulphamic Acid	0.013 kg
		Sodium Nitrite	0.275 kg
		Sodium Hydroxide	0.025 kg
		Methanol	2.49 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

371	Case No.:79/7/83-ALC1/2015	Party Name:METALITE ECO FUTURE LABS PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00493/AM16/	RLA File :05/24/040/00081/AM16/	Lic.No/Date:0510394397 02.06.2015	Defer Date:06.01.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.

372	Case No.:88/7/83-ALC1/2015	Party Name:ATUL LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00502/AM16/	RLA File :08/24/040/00033/AM16/	Lic.No/Date:0810135420 02.06.2015	Defer Date:06.01.2016

Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 02.12.2015. The case is re-listed for 06.01.2016.

373	Case No.:9/9/83-ALC1/2015	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00543/AM16/	RLA File :10/24/040/00014/AM16/	Lic.No/Date:1010059168 02.06.2015	Defer Date:06.01.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.

374	Case No.:87/7/83-ALC1/2015	Party Name:STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00501/AM16/	RLA File :06/24/040/00007/AM16/	Lic.No/Date:0610038168 03.06.2015	Defer Date:06.01.2016

Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O

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	issued on 02.12.2015. The case is re-listed for 06.01.2016.

375	Case No.:104/7/83-ALC1/2015	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00518/AM16/	RLA File :29/24/040/00003/AM16/	Lic.No/Date:2910025212 04.06.2015	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 07.12.2015. The case is re-listed for 06.01.2016.			

376	Case No.:92/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00506/AM16/	RLA File :17/24/040/00017/AM16/	Lic.No/Date:1710006128 05.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

377	Case No.:26/9/83-ALC1/2015	Party Name:SUKASO CERACOLORS PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00560/AM16/	RLA File :09/24/040/00125/AM16/	Lic.No/Date:0910062134 05.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

378	Case No.:89/7/83-ALC1/2015	Party Name:FIRE SAFETY DEVICES PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00503/AM16/	RLA File :05/23/040/00093/AM16/	Lic.No/Date:0510394476 08.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

379	Case No.:91/7/83-ALC1/2015	Party Name:SHIVA EXIM ENTERPRISES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00505/AM16/	RLA File :05/24/040/00102/AM16/	Lic.No/Date:0510394505 10.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

380	Case No.:83/9/83-ALC1/2015	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred

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	HQ File :01/83/050/00617/AM16/	RLA File :03/94/040/00081/AM16/	Lic.No/Date:0310796568 11.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

381	Case No.:85/9/83-ALC1/2015	Party Name:JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00619/AM16/	RLA File :03/94/040/00203/AM16/	Lic.No/Date:0310796565 11.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

382	Case No.:94/7/83-ALC1/2015	Party Name:SERVO PACKAGING LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00508/AM16/	RLA File :25/24/040/00003/AM16/	Lic.No/Date:2510004397 12.06.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of IPP (Nand Lal) . The case is re-listed for 06.01.2016.			

383	Case No.:95/7/83-ALC1/2015	Party Name:SERVO PACKAGING LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00509/AM16/	RLA File :25/24/040/00004/AM16/	Lic.No/Date:2510004398 12.06.2015	Defer Date:06.01.2016
	Decision: Comments awaited from Deptt. of IPP (Nand Lal) . The case is re-listed for 06.01.2016.			

384	Case No.:19/9/83-ALC1/2015	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00553/AM16/	RLA File :09/24/040/00079/AM16/	Lic.No/Date:0910062178 12.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

385	Case No.:20/9/83-ALC1/2015	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00554/AM16/	RLA File :09/24/040/00143/AM16/	Lic.No/Date:0910062181 12.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

386	Case No.:84/9/83-ALC1/2015	Party Name:ESKAY IODINE PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred

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	HQ File :01/83/050/00618/AM16/	RLA File :03/94/040/00510/AM15/	Lic.No/Date:0310796586 12.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

387	Case No.:13/9/83-ALC1/2015	Party Name:KLJ ORGANIC LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00547/AM16/	RLA File :05/23/040/00087/AM16/	Lic.No/Date:0510394562 15.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

388	Case No.:15/9/83-ALC1/2015	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00549/AM16/	RLA File :05/23/040/00086/AM16/	Lic.No/Date:0510394561 15.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

389	Case No.:91/9/83-ALC1/2015	Party Name:BEE CHEMS	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00625/AM16/	RLA File :06/24/040/00012/AM16/	Lic.No/Date:0610038173 15.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

390	Case No.:14/9/83-ALC1/2015	Party Name:RUSHIL DECOR LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00548/AM16/	RLA File :08/24/040/00080/AM16/	Lic.No/Date:0810135483 17.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

391	Case No.:82/9/83-ALC1/2015	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00616/AM16/	RLA File :03/94/040/00117/AM16/	Lic.No/Date:0310796697 17.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration			

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	of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.

392	Case No.:100/7/83-ALC1/2015	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00514/AM16/	RLA File :03/95/040/00092/AM16/	Lic.No/Date:0310796706 18.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

393	Case No.:50/9/83-ALC1/2015	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00584/AM16/	RLA File :03/95/040/00601/AM15/	Lic.No/Date:0310796869 25.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

394	Case No.:52/9/83-ALC1/2015	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00586/AM16/	RLA File :03/95/040/00069/AM16/	Lic.No/Date:0310796870 25.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

395	Case No.:53/9/83-ALC1/2015	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00587/AM16/	RLA File :03/95/040/00070/AM16/	Lic.No/Date:0310796872 25.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

396	Case No.:67/9/83-ALC1/2015	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00601/AM16/	RLA File :03/95/040/00539/AM15/	Lic.No/Date:0310796864 25.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

397	Case No.:71/9/83-	Party Name:TYTAN	Meet No/Date:11/83-	Status:Case

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	ALC1/2015	ORGANICS PVT. LTD.,	ALC1/2015 18.11.2015	Deferred
	HQ File :01/83/050/00605/AM16/	RLA File :03/95/040/00368/AM15/	Lic.No/Date:0310796860 25.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

398	Case No.:16/9/83-ALC1/2015	Party Name:SRIRAM COMPOUNDS PVT. LTD .	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00550/AM16/	RLA File :05/24/040/00126/AM16/	Lic.No/Date:0510394728 26.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

399	Case No.:9/11/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00638/AM16/	RLA File :17/24/040/00021/AM16/	Lic.No/Date:1710006134 26.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

400	Case No.:41/9/83-ALC1/2015	Party Name:KLJ ORGANIC LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00575/AM16/	RLA File :05/23/040/00102/AM16/	Lic.No/Date:0510394738 29.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

401	Case No.:8/11/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00637/AM16/	RLA File :17/24/040/00020/AM16/	Lic.No/Date:1710006135 29.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

402	Case No.:21/9/83-ALC1/2015	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00555/AM16/	RLA File :05/23/040/00139/AM16/	Lic.No/Date:0510394765 30.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration			

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	of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.

403	Case No.:6/11/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00635/AM16/	RLA File :17/24/040/00023/AM16/	Lic.No/Date:1710006137 30.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

404	Case No.:7/11/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00636/AM16/	RLA File :17/24/040/00022/AM16/	Lic.No/Date:1710006136 30.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

405	Case No.:34/11/83-ALC1/2015	Party Name:U.V.RESINS PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00663/AM16/	RLA File :56/24/040/00036/AM15/	Lic.No/Date:5610004636 30.06.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

406	Case No.:62/9/83-ALC1/2015	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00596/AM16/	RLA File :03/95/040/00231/AM16/	Lic.No/Date:0310796999 01.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

407	Case No.:5/11/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00634/AM16/	RLA File :17/24/040/00025/AM16/	Lic.No/Date:1710006138 01.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

408	Case No.:22/9/83-ALC1/2015	Party Name:TINA ORGANICS PRIVATE	Meet No/Date:11/83-ALC1/2015	Status:Case Deferred

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		LIMITED	18.11.2015	
	HQ File :01/83/050/00556/AM16/	RLA File :05/24/040/00155/AM16/	Lic.No/Date:0510394784 02.07.2015	Defer Date:08.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

409	Case No.:47/9/83-ALC1/2015	Party Name:OMTECH CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00581/AM16/	RLA File :03/95/040/00254/AM16/	Lic.No/Date:0310797025 02.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

410	Case No.:66/9/83-ALC1/2015	Party Name:OMTECH CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00600/AM16/	RLA File :03/95/040/00253/AM16/	Lic.No/Date:0310797024 02.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

411	Case No.:81/9/83-ALC1/2015	Party Name:KALPATARU ORGANICS PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00615/AM16/	RLA File :03/94/040/00108/AM16/	Lic.No/Date:0310797044 02.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

412	Case No.:86/9/83-ALC1/2015	Party Name:BHAVIN INDUSTRIES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00620/AM16/	RLA File :03/94/040/00139/AM16/	Lic.No/Date:0310797034 02.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

413	Case No.:24/9/83-ALC1/2015	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00558/AM16/	RLA File :08/24/040/00075/AM16/	Lic.No/Date:0810135631 07.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014).			

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	The case is re-listed for 06.01.2016.

414	Case No.:64/9/83-ALC1/2015	Party Name:RAVI DYEWARE CO.LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00598/AM16/	RLA File :03/95/040/00176/AM16/	Lic.No/Date:0310797128 08.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

415	Case No.:69/9/83-ALC1/2015	Party Name:OMTECH CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00603/AM16/	RLA File :03/95/040/00235/AM16/	Lic.No/Date:0310797114 08.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

416	Case No.:15/11/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00644/AM16/	RLA File :17/24/040/00029/AM16/	Lic.No/Date:1710006143 08.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

417	Case No.:17/9/83-ALC1/2015	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00551/AM16/	RLA File :33/24/040/00002/AM16/	Lic.No/Date:3310030217 09.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

418	Case No.:65/9/83-ALC1/2015	Party Name:PLASTIBLENDS INDIA LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00599/AM16/	RLA File :03/95/040/00264/AM16/	Lic.No/Date:0310797137 09.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

419	Case No.:70/9/83-ALC1/2015	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred

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	HQ File :01/83/050/00604/AM16/	RLA File :03/95/040/00217/AM16/	Lic.No/Date:0310797138 09.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

420	Case No.:46/9/83-ALC1/2015	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00580/AM16/	RLA File :03/95/040/00276/AM16/	Lic.No/Date:0310797168 10.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

421	Case No.:16/11/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00645/AM16/	RLA File :17/24/040/00032/AM16/	Lic.No/Date:1710006149 10.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

422	Case No.:34/9/83-ALC1/2015	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00568/AM16/	RLA File :05/23/040/00141/AM16/	Lic.No/Date:0510394883 13.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

423	Case No.:35/9/83-ALC1/2015	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00569/AM16/	RLA File :05/23/040/00134/AM16/	Lic.No/Date:0510394893 14.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

424	Case No.:48/9/83-ALC1/2015	Party Name:TCPL PACKAGING LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00582/AM16/	RLA File :03/95/040/00283/AM16/	Lic.No/Date:0310797232 14.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

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425	Case No.:68/9/83-ALC1/2015	Party Name:NOBLE PRINTING PRESS	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00602/AM16/	RLA File :03/95/040/00259/AM16/	Lic.No/Date:0310797229 14.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

426	Case No.:80/9/83-ALC1/2015	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00614/AM16/	RLA File :03/94/040/00269/AM16/	Lic.No/Date:0310797233 14.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

427	Case No.:5/9/83-ALC1/2015	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00539/AM16/	RLA File :04/24/040/00084/AM16/	Lic.No/Date:0410160805 15.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

428	Case No.:32/9/83-ALC1/2015	Party Name:INDO COLCHEM PVT. LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00566/AM16/	RLA File :08/24/040/00097/AM16/	Lic.No/Date:0810135666 15.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

429	Case No.:56/9/83-ALC1/2015	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00590/AM16/	RLA File :03/95/040/00182/AM16/	Lic.No/Date:0310797253 15.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

430	Case No.:57/9/83-ALC1/2015	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310797254	Defer

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	:01/83/050/00591/AM16/	:03/95/040/00162/AM16/	15.07.2015	Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

431	Case No.:88/9/83-ALC1/2015	Party Name:K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00622/AM16/	RLA File :03/94/040/00214/AM16/	Lic.No/Date:0310797260 15.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

432	Case No.:89/9/83-ALC1/2015	Party Name:K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00623/AM16/	RLA File :03/94/040/00205/AM16/	Lic.No/Date:0310797258 15.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

433	Case No.:29/9/83-ALC1/2015	Party Name:SHREE SALES CORPORATION	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00563/AM16/	RLA File :13/24/040/00012/AM16/	Lic.No/Date:1310047924 16.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

434	Case No.:36/11/83-ALC1/2015	Party Name:FRUZYME BIOTECH INDIA P LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00665/AM16/	RLA File :32/24/040/00007/AM16/	Lic.No/Date:3210077622 16.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

435	Case No.:25/9/83-ALC1/2015	Party Name:TALBROS CORK PRODUCTS PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00559/AM16/	RLA File :05/24/040/00187/AM16/	Lic.No/Date:0510394975 17.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

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436	Case No.:33/9/83-ALC1/2015	Party Name:SHITAL INDUSTRIES PVT.LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00567/AM16/	RLA File :08/24/040/00105/AM16/	Lic.No/Date:0810135687 17.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

437	Case No.:35/11/83-ALC1/2015	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00664/AM16/	RLA File :08/24/040/00026/AM16/	Lic.No/Date:0810135683 17.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

438	Case No.:38/9/83-ALC1/2015	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00572/AM16/	RLA File :05/23/040/00145/AM16/	Lic.No/Date:0510394999 20.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

439	Case No.:39/9/83-ALC1/2015	Party Name:KLJ ORGANIC LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00573/AM16/	RLA File :05/23/040/00154/AM16/	Lic.No/Date:0510394994 20.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

440	Case No.:40/9/83-ALC1/2015	Party Name:KLJ ORGANIC LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00574/AM16/	RLA File :05/23/040/00156/AM16/	Lic.No/Date:0510394995 20.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

441	Case No.:42/9/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00576/AM16/	RLA File :03/95/040/00293/AM16/	Lic.No/Date:0310797432 20.07.2015	Defer Date:

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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Sunset Yellow (Food Yellow 3) (C.I. No. 15985) (Dye content 85%)	1 kg	1. Sulphonic Acid	0.625 kg
		2. Beta Naphthol	0.527 kg
		3. Sodium Nitrite	0.184 kg
		4. Soda Ash	0.431 kg
		5. Caustic Soda	0.250 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

442	Case No.:43/9/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00577/AM16/	RLA File :03/95/040/00292/AM16/	Lic.No/Date:0310797430 20.07.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Sunset Yellow (Food Yellow 3) (C.I. No. 15985) (Dye content 85%)	1 kg	1. Sulphonic Acid	0.625 kg
		2. Beta Naphthol	0.527 kg
		3. Sodium Nitrite	0.184 kg
		4. Soda Ash	0.431 kg
		5. Caustic Soda	0.250 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

443	Case No.:44/9/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00578/AM16/	RLA File :03/95/040/00166/AM16/	Lic.No/Date:0310797397 20.07.2015	Defer Date:06.01.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.

444	Case No.:45/9/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00579/AM16/	RLA File :03/95/040/00143/AM16/	Lic.No/Date:0310797386 20.07.2015	Defer Date:

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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Sunset Yellow (Food Yellow 3) (C.I. No. 15985) (Dye content 85%)	1 kg	1. Sulphonic Acid	0.625 kg
		2. Beta Naphthol	0.527 kg
		3. Sodium Nitrite	0.184 kg
		4. Soda Ash	0.431 kg
		5. Caustic Soda	0.250 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:51/9/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
HQ File :01/83/050/00585/AM16/	RLA File :03/95/040/00168/AM16/	Lic.No/Date:0310797400 20.07.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Sunset Yellow (Food Yellow 3) (C.I. No. 15985) (Dye content 85%)	1 kg	1. Sulphonic Acid	0.625 kg
		2. Beta Naphthol	0.527 kg
		3. Sodium Nitrite	0.184 kg
		4. Soda Ash	0.431 kg
		5. Caustic Soda	0.250 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:54/9/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
HQ File :01/83/050/00588/AM16/	RLA File :03/95/040/00146/AM16/	Lic.No/Date:0310797394 20.07.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Sunset Yellow (Food Yellow 3) (C.I. No. 15985) (Dye content 85%)	1 kg	1. Sulphonic Acid	0.625 kg
		2. Beta Naphthol	0.527 kg
		3. Sodium Nitrite	0.184 kg
		4. Soda Ash	0.431 kg
		5. Caustic Soda	0.250 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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447	Case No.:55/9/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00589/AM16/	RLA File :03/95/040/00167/AM16/	Lic.No/Date:0310797399 20.07.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Tartrazine (C.I. No. 19140) (Dye content 87%)	1 Kg	1. Dimethyl Acetal Succinate	0.560 kg
		2. Sulphanilic Acid	0.921 kg
		3. Sodium Nitrite	0.400 kg
		4. Caustic Soda	0.360 kg
		5. Soda Ash Indigo	0.570 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

448	Case No.:59/9/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00593/AM16/	RLA File :03/95/040/00170/AM16/	Lic.No/Date:0310797424 20.07.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Tartrazine (C.I. No. 19140) (Dye content 87%)	1 Kg	1. Dimethyl Acetal Succinate	0.560 kg
		2. Sulphanilic Acid	0.921 kg
		3. Sodium Nitrite	0.400 kg
		4. Caustic Soda	0.360 kg
		5. Soda Ash Indigo	0.570 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

449	Case No.:60/9/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00594/AM16/	RLA File :03/95/040/00171/AM16/	Lic.No/Date:0310797426 20.07.2015	Defer Date:

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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Tartrazine (C.I. No. 19140) (Dye content 87%)	1 Kg	1. Dimethyl Acetal Succinate	0.560 kg
		2. Sulphanilic Acid	0.921 kg
		3. Sodium Nitrite	0.400 kg
		4. Caustic Soda	0.360 kg
		5. Soda Ash Indigo	0.570 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:73/9/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
HQ File :01/83/050/00607/AM16/	RLA File :03/95/040/00155/AM16/	Lic.No/Date:0310797395 20.07.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Sunset Yellow (Food Yellow 3) (C.I. No. 15985) (Dye content 85%)	1 kg	1. Sulphonic Acid	0.625 kg
		2. Beta Naphthol	0.527 kg
		3. Sodium Nitrite	0.184 kg
		4. Soda Ash	0.431 kg
		5. Caustic Soda	0.250 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:74/9/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
HQ File :01/83/050/00608/AM16/	RLA File :03/95/040/00169/AM16/	Lic.No/Date:0310797401 20.07.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Tartrazine (C.I. No. 19140) (Dye content 87%)	1 Kg	1. Dimethyl Acetal Succinate	0.560 kg
		2. Sulphanilic Acid	0.921 kg
		3. Sodium Nitrite	0.400 kg
		4. Caustic Soda	0.360 kg
		5. Soda Ash Indigo	0.570 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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452	Case No.:75/9/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00609/AM16/	RLA File :03/95/040/00142/AM16/	Lic.No/Date:0310797387 20.07.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Sunset Yellow (Food Yellow 3) (C.I. No. 15985) (Dye content 85%)	1 kg	1. Sulphonic Acid	0.625 kg
		2. Beta Naphthol	0.527 kg
		3. Sodium Nitrite	0.184 kg
		4. Soda Ash	0.431 kg
		5. Caustic Soda	0.250 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

453	Case No.:76/9/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00610/AM16/	RLA File :03/95/040/00144/AM16/	Lic.No/Date:0310797389 20.07.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Sunset Yellow (Food Yellow 3) (C.I. No. 15985) (Dye content 85%)	1 kg	1. Sulphonic Acid	0.625 kg
		2. Beta Naphthol	0.527 kg
		3. Sodium Nitrite	0.184 kg
		4. Soda Ash	0.431 kg
		5. Caustic Soda	0.250 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

454	Case No.:58/9/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00592/AM16/	RLA File :03/95/040/00294/AM16/	Lic.No/Date:0310797474 21.07.2015	Defer Date:

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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Tartrazine (C.I. No. 19140) (Dye content 87%)	1 Kg	1. Dimethyl Acetal Succinate	0.560 kg
		2. Sulphanilic Acid	0.921 kg
		3. Sodium Nitrite	0.400 kg
		4. Caustic Soda	0.360 kg
		5. Soda Ash Indigo	0.570 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

455	Case No.:87/9/83-ALC1/2015	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00621/AM16/	RLA File :03/94/040/00295/AM16/	Lic.No/Date:0310797462 21.07.2015	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of IPP for providing the comments. U.O issued on 04.12.2015. The case is re-listed for 06.01.2016.			

456	Case No.:11/9/83-ALC1/2015	Party Name:POROCEL INDIA LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00545/AM16/	RLA File :31/83/040/00051/AM16/	Lic.No/Date:3110065556 22.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

457	Case No.:36/9/83-ALC1/2015	Party Name:KLJ ORGANIC LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00570/AM16/	RLA File :05/23/040/00166/AM16/	Lic.No/Date:0510395028 22.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

458	Case No.:61/9/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00595/AM16/	RLA File :03/95/040/00289/AM16/	Lic.No/Date:0310797537 22.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

459	Case No.:72/9/83-	Party Name:PIRAMAL	Meet No/Date:11/83-	Status:Case

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	ALC1/2015	ENTERPRISES LIMITED	ALC1/2015 18.11.2015	Deferred
	HQ File :01/83/050/00606/AM16/	RLA File :03/95/040/00324/AM16/	Lic.No/Date:0310797535 22.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

460	Case No.:49/9/83-ALC1/2015	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00583/AM16/	RLA File :03/95/040/00323/AM16/	Lic.No/Date:0310797598 23.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

461	Case No.:37/9/83-ALC1/2015	Party Name:D J S PRINTERS PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00571/AM16/	RLA File :05/23/040/00176/AM16/	Lic.No/Date:0510395080 24.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

462	Case No.:77/9/83-ALC1/2015	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00611/AM16/	RLA File :03/95/040/00228/AM16/	Lic.No/Date:0310797648 24.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

463	Case No.:90/9/83-ALC1/2015	Party Name:JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00624/AM16/	RLA File :03/94/040/00289/AM16/	Lic.No/Date:0310797656 24.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

464	Case No.:30/9/83-ALC1/2015	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00564/AM16/	RLA File :05/23/040/00123/AM16/	Lic.No/Date:0510395103 28.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration			

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	of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.

465	Case No.:78/9/83-ALC1/2015	Party Name:SIDDHARTH COLORCHEM LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00612/AM16/	RLA File :03/95/040/00252/AM16/	Lic.No/Date:0310797758 28.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

466	Case No.:79/9/83-ALC1/2015	Party Name:RHODIA SPECIALTY CHEMICALS INDIA LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00613/AM16/	RLA File :03/95/040/00222/AM16/	Lic.No/Date:0310797770 28.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

467	Case No.:106/7/83-ALC1/2015	Party Name:ATUL LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00520/AM16/	RLA File :08/24/040/00025/AM16/	Lic.No/Date:0810135755 29.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

468	Case No.:107/7/83-ALC1/2015	Party Name:KUTCH CHEMICAL INDUSTRIES LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00521/AM16/	RLA File :34/24/040/00121/AM16/	Lic.No/Date:3410041413 29.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

469	Case No.:6/9/83-ALC1/2015	Party Name:PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00540/AM16/	RLA File :02/24/040/00080/AM16/	Lic.No/Date:0210206024 29.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

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470	Case No.:31/9/83-ALC1/2015	Party Name:PUSHPSONS FIBROL PRIVATE LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00565/AM16/	RLA File :05/24/040/00203/AM16/	Lic.No/Date:0510395122 29.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

471	Case No.:39/11/83-ALC1/2015	Party Name:RUBAMIN LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00668/AM16/	RLA File :34/24/040/00124/AM16/	Lic.No/Date:3410041409 29.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

472	Case No.:19/11/83-ALC1/2015	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00648/AM16/	RLA File :04/24/040/00109/AM16/	Lic.No/Date:0410160848 30.07.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

473	Case No.:11/11/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00640/AM16/	RLA File :17/24/040/00034/AM16/	Lic.No/Date:1710006156 03.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

474	Case No.:14/11/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00643/AM16/	RLA File :17/24/040/00036/AM16/	Lic.No/Date:1710006158 03.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

475	Case No.:28/11/83-ALC1/2015	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0510395155	Defer

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	:01/83/050/00657/AM16/	:05/23/040/00187/AM16/	03.08.2015	Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

476	Case No.:72/11/83-ALC1/2015	Party Name:PARAMOUNT MINERALS & CHEMICALS LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00701/AM16/	RLA File :03/95/040/00305/AM16/	Lic.No/Date:0310797881 03.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

477	Case No.:12/11/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00641/AM16/	RLA File :17/24/040/00037/AM16/	Lic.No/Date:1710006159 05.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

478	Case No.:13/11/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00642/AM16/	RLA File :17/24/040/00038/AM16/	Lic.No/Date:1710006160 05.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

479	Case No.:25/11/83-ALC1/2015	Party Name:SERVO PLASTICS PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00654/AM16/	RLA File :02/24/040/00058/AM16/	Lic.No/Date:0210206043 05.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

480	Case No.:26/11/83-ALC1/2015	Party Name:SERVO PLASTICHEM PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00655/AM16/	RLA File :02/24/040/00057/AM16/	Lic.No/Date:0210206042 05.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

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481	Case No.:41/11/83-ALC1/2015	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00670/AM16/	RLA File :34/24/040/00068/AM16/	Lic.No/Date:3410041434 05.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

482	Case No.:42/11/83-ALC1/2015	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00671/AM16/	RLA File :34/24/040/00126/AM16/	Lic.No/Date:3410041433 05.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

483	Case No.:43/11/83-ALC1/2015	Party Name:PLASTIBLENDS INDIA LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00672/AM16/	RLA File :03/95/040/00342/AM16/	Lic.No/Date:0310797968 05.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

484	Case No.:51/11/83-ALC1/2015	Party Name:CHEMOCID IMPEX PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00680/AM16/	RLA File :03/94/040/00331/AM16/	Lic.No/Date:0310797953 05.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

485	Case No.:90/11/83-ALC1/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00719/AM16/	RLA File :03/95/040/00351/AM16/	Lic.No/Date:0310797965 05.08.2015	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/95/2011-CH-II dated 23.11.2015, the Committee decided to approve the case as under :-			

Item of Export	Qty.	Item of Import	Qty
CLOVE LEAF OIL(RECT) 85% MINIMUM EUGENOL CONTENT	1 kg	1. CLOVE LEAF OIL (78% MINIMUM EUGENOL CONTENT)	1.09 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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486	Case No.:32/11/83-ALC1/2015	Party Name:SERVO PACKAGING LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00661/AM16/	RLA File :25/24/040/00006/AM16/	Lic.No/Date:2510004406 06.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

487	Case No.:47/11/83-ALC1/2015	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00676/AM16/	RLA File :03/94/040/00255/AM16/	Lic.No/Date:0310798025 07.08.2015	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/100/2012-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-			

Item of Export	Qty.	Item of Import	Qty
Flow Improver (chemical for Viscosity reduction of crude oil) [Polymer of ester of Fatty Alcohol & Acrylic Acid]	1 kg	1. Behenyl Alcohol	0.4500 kg
		2. Mix xylene	0.5714 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

488	Case No.:49/11/83-ALC1/2015	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00678/AM16/	RLA File :03/94/040/00361/AM16/	Lic.No/Date:0310798024 07.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

489	Case No.:50/11/83-ALC1/2015	Party Name:HERBERT BROWN PHARMACEUTICAL & RESEARCH LABS	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Approved
	HQ File :01/83/050/00679/AM16/	RLA File :03/94/040/00360/AM16/	Lic.No/Date:0310798021 07.08.2015	Defer Date:

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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/63/2015-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
UNYLINKER NITTOPHASE HL SOLID SUPPORT POWDER	1 Kg	1. Nittophase HL Solid support Powder	0.84 Kg
		2. O-(benzotrioazole-1-yl)-N,N,N,N - tetramethyluronium hexafluorophosphate (HBTU) Crystalline Powder	0.120 Kg
		3. N-methylimidazole (NMI)/1-methylimidazole Min. 99%	0.436 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

490	Case No.:45/11/83-ALC1/2015	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00674/AM16/	RLA File :03/95/040/00185/AM16/	Lic.No/Date:0310798054 10.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

491	Case No.:23/11/83-ALC1/2015	Party Name:SILVERLINE TAPES MFG. PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00652/AM16/	RLA File :02/24/040/00096/AM16/	Lic.No/Date:0210206059 11.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

492	Case No.:24/11/83-ALC1/2015	Party Name:PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00653/AM16/	RLA File :02/24/040/00091/AM16/	Lic.No/Date:0210206060 11.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

493	Case No.:33/11/83-ALC1/2015	Party Name:INDUSTRIAL FILTERS & FABRICS P. LIMITED.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00662/AM16/	RLA File :56/24/040/00018/AM16/	Lic.No/Date:5610004657 11.08.2015	Defer Date:06.01.2016

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	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.

494	Case No.:10/11/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00639/AM16/	RLA File :17/24/040/00040/AM16/	Lic.No/Date:1710006164 12.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

495	Case No.:20/11/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00649/AM16/	RLA File :17/24/040/00039/AM16/	Lic.No/Date:1710006163 12.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

496	Case No.:44/11/83-ALC1/2015	Party Name:SWASTIK TUNGSTEN PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00673/AM16/	RLA File :03/95/040/00365/AM16/	Lic.No/Date:0310798102 12.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

497	Case No.:48/11/83-ALC1/2015	Party Name:JAYANT PRINTERY LLP	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00677/AM16/	RLA File :03/94/040/00296/AM16/	Lic.No/Date:0310798097 12.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

498	Case No.:46/11/83-ALC1/2015	Party Name:R.K. IMPEX	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00675/AM16/	RLA File :03/95/040/00359/AM16/	Lic.No/Date:0310798122 13.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

499	Case No.:27/11/83-	Party Name:PROEC	Meet No/Date:11/83-	Status:Case

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	ALC1/2015	ENERGY LIMITED	ALC1/2015 18.11.2015	Deferred
	HQ File :01/83/050/00656/AM16/	RLA File :05/24/040/00241/AM16/	Lic.No/Date:0510395317 14.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

500	Case No.:52/11/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00681/AM16/	RLA File :03/95/040/00994/AM15/	Lic.No/Date:0310798171 14.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

501	Case No.:69/11/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00698/AM16/	RLA File :03/95/040/01009/AM15/	Lic.No/Date:0310798170 14.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

502	Case No.:70/11/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00699/AM16/	RLA File :03/95/040/01109/AM15/	Lic.No/Date:0310798168 14.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

503	Case No.:73/11/83-ALC1/2015	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00702/AM16/	RLA File :03/95/040/00368/AM16/	Lic.No/Date:0310798184 14.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

504	Case No.:80/11/83-ALC1/2015	Party Name:CLASSIC MARBLE COMPANY PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00709/AM16/	RLA File :03/94/040/00326/AM16/	Lic.No/Date:0310798180 14.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration			

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	of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.

505	Case No.:91/11/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00720/AM16/	RLA File :03/95/040/01105/AM15/	Lic.No/Date:0310798169 14.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

506	Case No.:31/11/83-ALC1/2015	Party Name:PRASAN SOLUTIONS (INDIA) PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00660/AM16/	RLA File :10/24/040/00045/AM16/	Lic.No/Date:1010059248 17.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			
507	Case No.:40/11/83-ALC1/2015	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00669/AM16/	RLA File :34/24/040/00109/AM16/	Lic.No/Date:3410041461 17.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

508	Case No.:75/11/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00704/AM16/	RLA File :03/95/040/00195/AM16/	Lic.No/Date:0310798230 17.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

509	Case No.:81/11/83-ALC1/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00710/AM16/	RLA File :03/94/040/00880/AM15/	Lic.No/Date:0310798206 17.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

510	Case No.:54/11/83-ALC1/2015	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred

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	HQ File :01/83/050/00683/AM16/	RLA File :09/24/040/00282/AM16/	Lic.No/Date:0910062509 18.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

511	Case No.:66/11/83-ALC1/2015	Party Name:ACMECHEM LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00695/AM16/	RLA File :02/24/040/00079/AM16/	Lic.No/Date:0210206074 18.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

512	Case No.:71/11/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Added
	HQ File :01/83/050/00700/AM16/	RLA File :03/95/040/00046/AM16/	Lic.No/Date:0310798284 20.08.2015	Defer Date:
	Decision :			

513	Case No.:82/11/83-ALC1/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00711/AM16/	RLA File :03/94/040/00881/AM15/	Lic.No/Date:0310798318 20.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

514	Case No.:76/11/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00705/AM16/	RLA File :03/95/040/00107/AM16/	Lic.No/Date:0310798372 21.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

515	Case No.:83/11/83-ALC1/2015	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00712/AM16/	RLA File :03/94/040/00404/AM16/	Lic.No/Date:0310798398 24.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

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516	Case No.:30/11/83-ALC1/2015	Party Name:AVERY DENNISON (INDIA) PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00659/AM16/	RLA File :05/23/040/00197/AM16/	Lic.No/Date:0510395417 25.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

517	Case No.:74/11/83-ALC1/2015	Party Name:PARAM WOOD MOULDING PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00703/AM16/	RLA File :03/95/040/00378/AM16/	Lic.No/Date:0310798479 26.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

518	Case No.:85/11/83-ALC1/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00714/AM16/	RLA File :03/94/040/00420/AM16/	Lic.No/Date:0310798484 26.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

519	Case No.:86/11/83-ALC1/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00715/AM16/	RLA File :03/94/040/00426/AM16/	Lic.No/Date:0310798489 26.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

520	Case No.:87/11/83-ALC1/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00716/AM16/	RLA File :03/94/040/00421/AM16/	Lic.No/Date:0310798486 26.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

521	Case No.:88/11/83-ALC1/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00717/AM16/	RLA File :03/94/040/00425/AM16/	Lic.No/Date:0310798487 26.08.2015	Defer Date:06.01.2016

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वाणिज्य विभाग / Deptt. of Commerce
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	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.

522	Case No.:37/11/83-ALC1/2015	Party Name:GREENVALE ECO PRODUCTS PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00666/AM16/	RLA File :31/83/040/00077/AM16/	Lic.No/Date:3110065612 27.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

523	Case No.:29/11/83-ALC1/2015	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00658/AM16/	RLA File :05/23/040/00225/AM16/	Lic.No/Date:0510395474 28.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

524	Case No.:38/11/83-ALC1/2015	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00667/AM16/	RLA File :31/83/040/00078/AM16/	Lic.No/Date:3110065615 28.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

525	Case No.:78/11/83-ALC1/2015	Party Name:TCPL PACKAGING LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00707/AM16/	RLA File :03/95/040/00405/AM16/	Lic.No/Date:0310798550 28.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

526	Case No.:79/11/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00708/AM16/	RLA File :03/95/040/00160/AM16/	Lic.No/Date:0310798563 28.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

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527	Case No.:2/11/83-ALC1/2015	Party Name:SHIVTEK INDUSTRIES PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00631/AM16/	RLA File :05/24/040/00259/AM16/	Lic.No/Date:0510395491 31.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

528	Case No.:67/11/83-ALC1/2015	Party Name:SUNFLAG CHEMICALS PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00696/AM16/	RLA File :05/24/040/00258/AM16/	Lic.No/Date:0510395476 31.08.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

529	Case No.:84/11/83-ALC1/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00713/AM16/	RLA File :03/94/040/00280/AM16/	Lic.No/Date:0310798630 03.09.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

530	Case No.:17/11/83-ALC1/2015	Party Name:FUSO GLASS INDIA PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00646/AM16/	RLA File :04/24/040/00089/AM16/	Lic.No/Date:0410160992 04.09.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

531	Case No.:89/11/83-ALC1/2015	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00718/AM16/	RLA File :03/94/040/00419/AM16/	Lic.No/Date:0310798672 04.09.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

532	Case No.:96/11/83-ALC1/2015	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310798676	Defer

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	:01/83/050/00725/AM16/	:03/95/040/00375/AM16/	04.09.2015	Date:06.01.2016
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 07.12.2015. The case is re-listed for 06.01.2016.			

533	Case No.:18/11/83-ALC1/2015	Party Name:FUSO GLASS INDIA PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00647/AM16/	RLA File :04/24/040/00090/AM16/	Lic.No/Date:0410160994 07.09.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

534	Case No.:1/9/83-ALC1/2015	Party Name:ITC LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00535/AM16/	RLA File :09/24/040/00310/AM16/	Lic.No/Date:0910062577 09.09.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

535	Case No.:2/9/83-ALC1/2015	Party Name:ITC LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00536/AM16/	RLA File :09/24/040/00314/AM16/	Lic.No/Date:0910062578 09.09.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

536	Case No.:3/9/83-ALC1/2015	Party Name:ITC LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00537/AM16/	RLA File :09/24/040/00311/AM16/	Lic.No/Date:0910062579 09.09.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

537	Case No.:4/9/83-ALC1/2015	Party Name:ITC LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00538/AM16/	RLA File :09/24/040/00309/AM16/	Lic.No/Date:0910062580 09.09.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

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538	Case No.:68/11/83-ALC1/2015	Party Name:METALITE ECO FUTURE LABS PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00697/AM16/	RLA File :05/24/040/00272/AM16/	Lic.No/Date:0510395561 09.09.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

539	Case No.:92/11/83-ALC1/2015	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00721/AM16/	RLA File :03/95/040/00353/AM16/	Lic.No/Date:0310798761 09.09.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

540	Case No.:95/11/83-ALC1/2015	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00724/AM16/	RLA File :03/95/040/00428/AM16/	Lic.No/Date:0310798874 14.09.2015	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 07.12.2015. The case is re-listed for 06.01.2016.			

541	Case No.:21/11/83-ALC1/2015	Party Name:SATYAM POLY PLAST	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00650/AM16/	RLA File :13/24/040/00024/AM16/	Lic.No/Date:1310047971 15.09.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

542	Case No.:58/11/83-ALC1/2015	Party Name:VEDI CARE AYURVEDA PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00687/AM16/	RLA File :05/24/040/00064/AM16/	Lic.No/Date:0510395615 15.09.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

543	Case No.:59/11/83-ALC1/2015	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00688/AM16/	RLA File :05/23/040/00230/AM16/	Lic.No/Date:0510395622 15.09.2015	Defer Date:06.01.2016

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	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.

544	Case No.:57/11/83-ALC1/2015	Party Name:CLASSIC COIR FACTORY	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00686/AM16/	RLA File :10/24/040/00051/AM16/	Lic.No/Date:1010059274 22.09.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

545	Case No.:93/11/83-ALC1/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00722/AM16/	RLA File :03/95/040/00677/AM15/	Lic.No/Date:0310798996 22.09.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

546	Case No.:94/11/83-ALC1/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00723/AM16/	RLA File :03/95/040/00492/AM15/	Lic.No/Date:0310798997 22.09.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

547	Case No.:63/11/83-ALC1/2015	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00692/AM16/	RLA File :02/24/040/00112/AM16/	Lic.No/Date:0210206183 23.09.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

548	Case No.:61/11/83-ALC1/2015	Party Name:SHIVA EXIM ENTERPRISES	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00690/AM16/	RLA File :05/24/040/00293/AM16/	Lic.No/Date:0510395728 24.09.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

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549	Case No.:60/11/83-ALC1/2015	Party Name:SOUTHERN HYDROCARBONS	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00689/AM16/	RLA File :25/24/040/00007/AM16/	Lic.No/Date:2510004418 28.09.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

550	Case No.:62/11/83-ALC1/2015	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00691/AM16/	RLA File :34/24/040/00171/AM16/	Lic.No/Date:3410041560 28.09.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

551	Case No.:53/11/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00682/AM16/	RLA File :05/23/040/00276/AM16/	Lic.No/Date:0510395774 30.09.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

552	Case No.:65/11/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00694/AM16/	RLA File :05/23/040/00277/AM16/	Lic.No/Date:0510395775 30.09.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

553	Case No.:22/11/83-ALC1/2015	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00651/AM16/	RLA File :04/24/040/00097/AM16/	Lic.No/Date:0410161069 01.10.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

554	Case No.:64/11/83-ALC1/2015	Party Name:KLJ ORGANIC LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00693/AM16/	RLA File :05/23/040/00263/AM16/	Lic.No/Date:0510395787 01.10.2015	Defer Date:06.01.2016

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	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.

555	Case No.:56/11/83-ALC1/2015	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00685/AM16/	RLA File :29/24/040/00005/AM16/	Lic.No/Date:2910025227 06.10.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

556	Case No.:55/11/83-ALC1/2015	Party Name:SECURE PRINT SOLUTIONS PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00684/AM16/	RLA File :02/24/040/00140/AM16/	Lic.No/Date:0210206218 09.10.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

557	Case No.:97/11/83-ALC1/2015	Party Name:LOXIM INDUSTRIES LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00726/AM16/	RLA File :08/24/040/00220/AM16/	Lic.No/Date:0810136245 09.10.2015	Defer Date:06.01.2016
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 07.12.2015. The case is re-listed for 06.01.2016.			

558	Case No.:3/11/83-ALC1/2015	Party Name:BANKIM PLAST PVT.LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00632/AM16/	RLA File :03/94/040/00433/AM16/	Lic.No/Date:0310799419 14.10.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

559	Case No.:1/11/83-ALC1/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00630/AM16/	RLA File :05/24/040/00173/AM16/	Lic.No/Date:0510396023 26.10.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

560	Case No.:4/11/83-	Party Name:RUBAMIN	Meet No/Date:11/83-	Status:Case

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	ALC1/2015	LTD.	ALC1/2015 18.11.2015	Deferred
	HQ File :01/83/050/00633/AM16/	RLA File :34/24/040/00186/AM16/	Lic.No/Date:3410041635 30.10.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

561	Case No.:98/11/83-ALC1/2015	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00727/AM16/	RLA File :03/95/040/00581/AM16/	Lic.No/Date:0310800116 06.11.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

562	Case No.:99/11/83-ALC1/2015	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:11/83-ALC1/2015 18.11.2015	Status:Case Deferred
	HQ File :01/83/050/00728/AM16/	RLA File :03/95/040/00582/AM16/	Lic.No/Date:0310800121 06.11.2015	Defer Date:06.01.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 06.01.2016.			

Date:31.12.2015
Place:New Delhi

K.K. Mushahary
Foreign Trade Development Officer

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